

ORISSA HIGH COURT

FILING REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/38916/2024	DILESWAR BEHERA VS STATE OF ODISHA	NABA KISHORE GURU VS	// () //	AOR20220000367C202400023
2	D-BLAPL/38919/2024	SAHADEV PAL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //	AOD20240000242C202400071
3	D-BLAPL/38920/2024	JHUMURI SABARA@JHUMURI SABAR VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KHALLIKOTE /1006 /2024 () //	AOD20240000430C202400016
4	D-BLAPL/38921/2024	KISHOR BISWAL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BANDOMUNDA /252 /2024 () //	
5	D-BLAPL/38922/2024	JOGI SABAR VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KHALLIKOTE /1011 /2024 () //	AOD20240000430C202400017
6	D-BLAPL/38923/2024	SAMBIT DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TIRTOL /462 /2024 () //	
7	D-BLAPL/38925/2024	SUSANTI SABARA @ SUSANTI SABAR VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KHALLIKOTE /1008 /2024 () //	AOD20240000430C202400021
8	D-BLAPL/38926/2024	RAKESH KUMAR SETHI @ VICKY VS STATE OF ODISHA	S.S.RAY (2) VS	BAIDYANATHPUR /92 /2024 () //	
9	D-BLAPL/38927/2024	UTTAM NAIK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOUDH /439 /2024 () //	
10	D-BLAPL/38928/2024	SUKANTI SABARA @ SUKANTI SABARA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KHALLIKOTE /1003 /2024 () //	AOD20240000430C202400020
11	D-BLAPL/38929/2024	LOKA SABARA @ LOKANATH SABAR VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KHALLIKOTE /1005 /2024 () //	AOD20240000430C202400024

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12	D-BLAPL/38932/2024	KUMARI SABARA @ KUMARI SABAR VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KHALLIKOTE /1007 /2024) //	AOD20240000430C202400023
13	D-BLAPL/38933/2024	SUDHIR SABARA @ SUDHIR SABAR VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KHALLIKOTE /996 /2024) //	AOD20240000430C202400022
14	D-BLAPL/38935/2024	SUKUMARI SABARA @ SUKUMARI SABAR VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KHALLIKOTE /1004 /2024) //	AOD20240000430C202400019
15	D-BLAPL/38936/2024	PRAMOD KUMAR SABAR VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KHALLIKOTE /1002 /2024) //	AOD20240000430C202400018
16	D-BLAPL/38938/2024	SANTOSH KUMAR DALABEHERA @ SANTOSH @ SANTOSH KUMAR DALABEHERA VS STATE OF ODISHA	SANTOSH KUMAR DALABEHERA VS	BHARATPUR PS /183 /2024) //	
17	D-BLAPL/38942/2024	CHAITANYA MAHALA VS STATE OF ODISHA	JIBAN RANJAN DASH VS	BOLANGIR TOWN /385 /2024) //	
18	D-BLAPL/38944/2024	ABHIMANYU SWAIN @ KALIA VS STATE OF ODISHA	KARUNAKAR GAYA VS	PIPLI /154 /2020) //	
19	D-BLAPL/38954/2024	TARINI GOPE @ GOLU VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	TURUMUNGA /139 /2022) //	
20	D-BLAPL/38955/2024	JAGAN BEHERA VS STATE OF ODISHA	KALPATARU KHUNTIA VS	MARINE PS ARAKHAKUDA /91 /2024) //	
21	D-BLAPL/38956/2024	PABITRA KUMR KAR VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	NILGIRI /345 /2024) //	
22	D-BLAPL/38960/2024	BINOD MEHER VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0) //	
23	D-BLAPL/38962/2024	NARESH SUNA	AJIT KUMAR RAUT	BRAJARAJNAGAR /310 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/38966/2024	SHARAD SUKALAL MALI @ AJAY	AJIT KUMAR RAUT	JHARSUGUDA SADAR /268 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/38975/2024	BHAGABAN @ BHAGIRATHI JENA	DEVASHIS PANDA	NANDIPADA /88 /2021	AOR20220001247C202400040
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/38977/2024	DEBENDRA KUMAR SAHOO @ DEBA	SANGRAM RATH	PURI SADAR /445 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/38983/2024	RAJESH DIGAL	SANJIT MISHRA	NAYAPALLI P.S. /662 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/38984/2024	VIKRAM SINGH SHAKTWAT	BIJAYA KUMAR RAGADA	CYBER CRIME AND ECONOMIC OFFENCE, CUTTACK /48 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/38992/2024	RAJESH DIGAL	SANJIT MISHRA	NAYAPALLI P.S. /580 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/38994/2024	DINESH BISWAS @ DINESH KUMAR	PRANAY KUMAR MAHARAJ	UMERKOTE /82 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/38995/2024	RAJESH DIGAL	SANJIT MISHRA	NAYAPALLI P.S. /648 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/39000/2024	DINESH BISWAS @ DINESH KUMAR	PRANAY KUMAR MAHARAJ	UMERKOTE /212 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/39001/2024	HEMA GOUDA	SURYAKANTA DWIBEDI	JHARIGAM /183 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/39002/2024	DUSMANTA KARNA @ DUSMANTA KUMAR KARNASURYAKANTA DWIBEDI		BOUDH /371 /2024	
		VS	VS	()	

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35	D-BLAPL/39003/2024	STATE OF ODISHA DINESH BISWAS @ DINESH KUMAR VS	PRANAY KUMAR MAHARAJ VS	// UMERKOTE /8 /2021 ()	
36	D-BLAPL/39005/2024	STATE OF ODISHA SK ERSAT VS	SANJAYA NARAYAN SAHOO VS	// CDA-II /44 /2021 ()	
37	D-BLAPL/39006/2024	STATE OF ODISHA LANDA @ KULU DEHURY VS	CHAITANYA NAYAK VS	// CHOUDWAR /438 /2023 ()	
38	D-BLAPL/39015/2024	STATE OF ODISHA CHINTU@CHANDRASEKHAR MOHANTY VS	LINGARAJ MOHANTY VS	// MANCHESWAR P.S. /176 /2022 ()	AOD20240000806C202400011
39	D-BLAPL/39018/2024	STATE OF ODISHA RABINDRA GIRI VS	ANSHUMAN PANDA VS	// KHANTAPADA /437 /2018 ()	
40	D-BLAPL/39023/2024	STATE OF ODISHA OMM @ BULA MUKHI VS	JAYAKRISHNA MOHAPATRA VS	// / /0 ()	
41	D-BLAPL/39031/2024	STATE OF ODISHA SANATAN SINGH VS	SUJIT KUMAR SWAIN VS	// Maitri Vihar PS /534 /2024 ()	
42	D-BLAPL/39035/2024	STATE OF ODISHA JULU JENA VS	MANAS KUMAR CHAND VS	// BAGHAMARI /194 /2022 ()	
43	D-BLAPL/39042/2024	STATE OF ODISHA AMIT JAISWAL VS	CHITTA RANJAN SAHU VS	// CHARMAL /150 /2024 ()	
44	D-BLAPL/39043/2024	STATE OF ODISHA PRABHAKAR SAHU VS	ASHOK KUMAR SARANGI VS	// SORO /121 /2018 ()	
45	D-BLAPL/39044/2024	STATE OF ODISHA ISWARA NAYAK VS STATE OF ODISHA	PRINCEPEE RAY VS	// TIKABALI /57 /2024 () //	

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46	D-BLAPL/39045/2024	BEDA @ NIRANJAN SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHENKANAL SADAR /43 /2008 () //	
47	D-BLAPL/39047/2024	SHYAM KUMAR GUPTA @ RAJA GUPTA VS STATE OF ODISHA	SAURAV TIBREWAL VS	JHARSUGUDA /555 /2024 () //	
48	D-BLAPL/39048/2024	BABUL PRADHAN VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	/ /0 () //	
49	D-BLAPL/39051/2024	DEEPAK SETHI @ SETHI VS STATE OF ODISHA	CHHABI BEHERA VS	TANGI (KHURDA) /751 /2024 () //	
50	D-BLAPL/39052/2024	SIBA BARIK VS STATE OF ODISHA	CHHABI BEHERA VS	TANGI (KHURDA) /751 /2024 () //	
51	D-BLAPL/39053/2024	RAJESH ROUT VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /284 /2024 () //	
52	D-BLAPL/39054/2024	SARDAR SUBRAT KUMAR NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KUNDHEIGOLA /249 /2024 () //	
53	D-BLAPL/39061/2024	JATINDRA PATEL VS STATE OF ODISHA	UMA SHANKAR PATEL VS	/ / () //	AOR20220000263C202400065
54	D-BLAPL/39065/2024	SK SAHABUDDIN VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	KENDRAPARA SADAR /1 /2017 () //	
55	D-BLAPL/39066/2024	RAMACHANDRA NAYAK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	SEA BEACH /263 /2024 () //	
56	D-BLAPL/39067/2024	KAILASH KUNAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	/ /0 () //	
57	D-BLAPL/39070/2024	RAKESH CHOUDHARY	CHITTA RANJAN PATTNAIK	BARBIL /244 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/39076/2024	SAROJ DUNGUNG	DHIRENDRA KUMAR MOHAPATRA	TALSARA /190 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/39079/2024	MOHAN BHATI	SASMITA NANDA	BHAWANIPATNA SADAR /495 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/39080/2024	TILAKARA NAIK	SASMITA NANDA	KESINGA /87 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/39083/2024	RAJESH KUMAR MOHANTY	BISHNU PRASAD PRADHAN	PIRAHAT P.S /212 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/39087/2024	SATYASAI JENAMANI	AJAYA NAYAK	KODINGA /126 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/39088/2024	RAJESH KUMAR MOHANTY	BISHNU PRASAD PRADHAN	PIRAHAT P.S /211 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/39089/2024	DIPU @ DILLIP KUMAR SAHOO	SMRUTI RANJAN ROUT	CHOUWAR /619 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/39091/2024	B.DEBRAJ REDDY	JYOTIRMAYA SAHOO	DIGAPAHANDI /145 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/39092/2024	KUNA PRADHAN	RAJESH RANJAN SAHOO	PALLAHARA /239 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/39095/2024	BHOLANATH NAHAK @ BHOLANATH @ BHOLA NAHAK	JYOTIRMAYA SAHOO	KODALA /482 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/39103/2024	PATRICK CHIZOROM ORAJAKA	MANORANJAN MUDULI	CYBER CRIME AND ECONOMIC OFFENCE, CUTTACK	202400012
		VS	VS	()	

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69	D-BLAPL/39104/2024	STATE OF ODISHA SURASEN@SURESANA BEHERA VS	MANORANJAN MUDULI VS	// JUDUM /154 /2024 ()	AOD20240000388C202400011
70	D-CMAPL/53988/2024	STATE OF ODISHA TRAILOKYANATH NAYAK VS	ADV. VS	// // ()	
71	D-CMAPL/54005/2024	THE ASSESSING OFFICER CUM MANAGER (ELECTRICAL), TPCODL, CUTTACK KEDARNATH SAHU VS	ADV. VS	// // ()	
72	D-CMAPL/54061/2024	STATE OF ODISHA SAMIR MOHAMMAD VS	ADV. VS	// // ()	
73	D-CMAPL/54071/2024	NRUSINGH CHARAN ROUT BIRANGE MUNDA VS	ADV. VS	// // ()	
74	D-CMAPL/54136/2024	NOORI MUNDA M/S.CHANDAN TRANSPORT VS	ASHOK KUMAR SARANGI VS	// // ()	
75	D-CMAPL/54145/2024	DIVISIONAL MANAGER,NEW INDIA ASSURANCE CO.LTD. PREMANANDA SAHOO VS	LAXMIKANTA MOHANTY VS	// // ()	
76	D-CMAPL/54166/2024	STATE OF ODISHA GURU CHARAN SAMAL VS	ADV. VS	// // ()	
77	D-CMAPL/54204/2024	STATE OF ODISHA NARMADA JAIN VS	SITANSHU KUMAR DEY VS	// // ()	
78	D-CMP/53969/2024	HITESH KUMAR JAIN SRUSTHIDHAR DEY VS	BANSHIDHAR BUG VS	// // ()	AOR20220002374C202400032
79	D-CMP/53970/2024	KAMALA PRADHAN PRAMOD SAHOO VS	SAMARENDRA BAHADUR VS	// // ()	AOR20220001707C202400002
		SANJAY PRADHAN		//	

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80	D-CMP/54083/2024	PRAMILA DEHURY @ PRAMILA PRADHAN VS KAMALA DEHURY	PRAVAT KUMAR NAYAK VS	// 0 //	
81	D-CMP/54097/2024	SANJUKTA PATTANAİK VS MANARANJAN PATTANAİK	DIGAMBAR SETHI VS	// 0 //	
82	D-CMP/54163/2024	GADADHAR BEHERA VS JOGENDRA BEHERA	RANJAN KUMAR NAYAK VS	// 0 //	
83	D-CMP/54174/2024	LAXMI NARAYAN DAS VS UMACHARAN DAS	LALIT KUMAR MAHARANA VS	// 0 //	
84	D-CMP/54200/2024	SK.RAFIQUE HAZARI VS STATE OF ODISHA	DWARİKA PRASAD MOHANTY VS	// 0 //	
85	D-CMP/54209/2024	NARAYAN ACHARYA VS KARTIKESWAR ACHARYA	BHASKAR CHANDRA PANDA VS	// 0 //	
86	D-CONTC/54002/2024	LINGARAJ PRADHAN VS SHALINI PANDIT, IAS	KSHIROD KUMAR ROUT VS	// 0 //	
87	D-CONTC/54006/2024	BHAKTA BANDHA SAHU VS SHALINI PANDIT, IAS	KSHIROD KUMAR ROUT VS	// 0 //	
88	D-CONTC/54007/2024	PRAFULLA KUMAR DEHURY VS SHALINI PANDIT, IAS	KSHIROD KUMAR ROUT VS	// 0 //	
89	D-CONTC/54018/2024	LINGARAJA SAHOO VS SHALINI PANDIT, IAS	KSHIROD KUMAR ROUT VS	// 0 //	
90	D-CONTC/54025/2024	BINOD KUMAR DAS VS AJIT NARAYAN PRASAD GIRI, OAS	PRANAB RANJAN CHHATOI VS	// 0 //	
91	D-CONTC/54029/2024	SITANSU SHEKHAR MOHAPATRA	ADV.	//	

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		VS	VS	0	
		SHALINI PANDIT, IAS		//	
92	D-CONTC/54031/2024	MAMATA NAYAK	ADV.	//	
		VS	VS	0	
		VISHAL SINGH, COLLECTOR, KEONJHAR		//	
93	D-CONTC/54032/2024	BHARATI MAHANTA	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
94	D-CONTC/54034/2024	AJIT KUMAR MALLIK	ADV.	//	
		VS	VS	0	
		ASHIS THAKRE, COLLECTOR, BALASORE		//	
95	D-CONTC/54069/2024	BHABANI SHANKAR PANIGRAHI	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
96	D-CONTC/54073/2024	KISHORE CHANDRA BEHERA	ADV.	//	
		VS	VS	0	
		MANORANJAN MALLIK, DIRECTOR, SECONDARY EDUCATION, ODISHA		//	
97	D-CONTC/54094/2024	PRADOSH KUMAR ACHARYA	SWAYAMJIT ROUT	//	
		VS	VS	0	
		ARVIND AGRAWAL, IAS		//	
98	D-CONTC/54111/2024	RANJAN KUMAR PRADHAN	SUBHASIS MOHAPATRA	//	
		VS	VS	0	
		R.VINEEL KRISHNA, IAS		//	
99	D-CONTC/54147/2024	BALARAM DASH	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
100	D-CONTC/54150/2024	SARBESWAR MISHRA	ADV.	//	
		VS	VS	0	
		GOURI RANI NAIK, OES		//	
101	D-CONTC/54235/2024	BARU NAG	ADV.	//	
		VS	VS	0	
		ANU GARG, I.A.S.		//	
102	D-CONTC/54241/2024	ANUSUYA MISHRA@SARANGI	ADV.	//	
		VS	VS	0	

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103	D-CONTC/54245/2024	LINGARAJ NAYAK, DY. REGISTRAR OF COOPERATIVE SOCIETIES, SAMBALPUR SRINIBAS MANDAL VS	ADV. VS	// // ()	
104	D-CONTC/54247/2024	DEORANJAN KUMAR SINGH, I.A.S. ANNAPURNA MOHAPATRA VS	ADV. VS	// // ()	
105	D-CONTC/54253/2024	DEORANJAN KUMAR SINGH, I.A.S. SAROJINI DASH VS	ADV. VS	// // ()	
106	D-CONTC/54254/2024	ASHOK CHANDRA GHADAI, SUPDT. ENGINR., IRRIGATION DIVISION, JAJPUR RAMESHA CHANDRA PARIDA VS	ADV VS	// // ()	AOD20220003080C202400044
107	D-CONTC/54256/2024	SIBA MALLICK, TAHASILDAR, MAHAKALPARA MANJU BISWAL VS	ADV VS	// // ()	AOD20220003315C202400057
108	D-CONTC/54259/2024	CHITTA RANJAN ROUT, DIVISIONAL LABOUR COMMISSIONER, NAYAGARH BANSIDHAR BISWAL VS	ADV VS	// // ()	AOD20220003315C202400056
109	D-CONTC/54260/2024	CHITTA RANJAN ROUT, DIVISIONAL LABOUR COMMISSIONER, NAYAGARH RAMA CHANDRA MAHAVOIN VS	ADV. VS	// // ()	
110	D-CONTC/54264/2024	SALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT. RANJIT PALAI VS	ADV. VS	// // ()	
111	D-CONTR/39112/2024	SALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT. ASHOK KUMAR BHUYAN VS	KALINGA KESHARI MOHAPATRA VS	// // ()	
112	D-CRLA/38941/2024	SOUMYAKANTA BALIARSING, INSPECTOR IN CHARGE, JATANI CHINTU @ SOUMYA RANJAN SAHOO @ SAHU VS	AJIT KUMAR ROUT VS	// // ()	RASOL /307 /2024
113	D-CRLA/38943/2024	STATE OF ODISHA RAMA CHANDRA SETHY VS	ARIJEET MISHRA VS	// // ()	KANPUR /64 /2005
		STATE OF ODISHA		//	

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114	D-CRLA/39010/2024	SUBHRAJYOTI SAHOO VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	CUTTACK VIGILANCE /1 /2019 () //	
115	D-CRLA/39025/2024	GHANA BADARA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	KALINGA NAGAR /114 /2019 () //	AOR20230000820C202400035
116	D-CRLA/39041/2024	LUKU @ PRAKASH NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JUNAGARH /224 /2019 () //	
117	D-CRLA/39046/2024	ROHIT KUMAR DAS VS STATE OF ODISHA	PRINCE PATNAIK VS	NARLA /36 /2014 () //	
118	D-CRLA/39073/2024	ASUTOSH CHAMPATHY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	JANKIA P.S. /217 /2024 () //	
119	D-CRLA/39093/2024	MANAS MALLICK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	KHAJURIPADA /9 /2019 () //	
120	D-CRLLP/39108/2024	STATE OF ODISHA VS TIRUPATI KALISETHY	PARTHA SARATHI NAYAK, A.G.A. VS	KASINAGAR /93 /2022 () //	LOD20240000172C202400397
121	D-CRLMA/39097/2024	NAMITA MALLIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	AUL /152 /2022 () //	
122	D-CRLMC/38918/2024	KANHU CHARAN MISHRA @ BUDHA VS STATE OF ODISHA	DEVASHIS PANDA VS	LAXMISAGAR P.S. /175 /2009 () //	AOR20220001247C202400039
123	D-CRLMC/38937/2024	GAGAN BIHARI SAHOO VS SITIKANTA MOHANTY	ARIJEET MISHRA VS	/ /0 () //	
124	D-CRLMC/38939/2024	DHRUBA CHARAN BAL VS STATE OF ODISHA	DEEPAK KUMAR SAMANTARAY VS	CHAULIAGANJA /174 /2024 () //	
125	D-CRLMC/38946/2024	JAYANTA KUMAR DAS	SATYAJIT MOHAPATRA	SEA BEACH /125 /2004	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/38947/2024	PRAVANJAN PRADHAN	DEEPAK KU SAHOO	MARSHAGHAI /237 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/38949/2024	PRIMEOVER MOBILITY TECHNOLOGIES	MANORANJAN PADHY	BORIGUMMA /5 /2020	AOD20220003086C202400013
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/38952/2024	NARAYAN JENA	GOPAL KRISHNA NAYAK	GANGAPUR (ASKA) /130 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/38968/2024	PADMA CHARAN JENA	SARFARAZ AHMED	BRAHMAGIRI /138 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/38970/2024	ASHIS KUMAR DASH @ KALIA	SARFARAZ AHMED	MAHILA P.S.(BBSR) /26 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/38972/2024	RAJENDRA NARAYAN DAS	ANANTA NARAYAN PATTANAYAK	LAXMISAGAR P.S. /155 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/38974/2024	DILLIP DAS	PRASANNA KUMAR PANDA	AUL /217 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/38980/2024	NILKAMAL PRADHAN	JUGALA KISHORE PANDA	SAMBALPUR VIGILANCE /107 /2014	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
134	D-CRLMC/38981/2024	PINKAK BHUSAN MISHRA	RAMANI KANTA PATTANAIAK	CUTTACK VIGILANCE /47 /2016	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
135	D-CRLMC/38982/2024	KEDAR DALABEHERA	HRUDANANDA MOHAPATRA	PURI TOWN /214 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/38985/2024	PRANABANDHU SAHU	GOPAL KRUSHNA MOHANTY	/ /0	
		VS	VS	()	

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137	D-CRLMC/38988/2024	STATE OF ODISHA RAMAKRUSHNA BANARJEE @ RAMKRUSHNA BENA VS	RAMAKANTA BARIK VS	// RAIGHAR /107 /2021 ()	
138	D-CRLMC/38996/2024	STATE OF ODISHA MONALISHA NAYAK VS	RAMAKANTA NAYAK VS	// / /0 ()	
139	D-CRLMC/38997/2024	MANOJ KUMAR TRIPATHY KABUL @ LAXMAN KHORA @ KABULA KHORA VS	PRANAYA KUMAR MAHARAJ VS	// MACHHKUND /80 /2018 ()	
140	D-CRLMC/39004/2024	STATE OF ODISHA ABHIMANYU BEHERA VS	SURYAKANTA DWIBEDI VS	// / /0 ()	
141	D-CRLMC/39012/2024	STATE OF ODISHA GOPAL KRISHNA NAYAK @ GOPAL KRUSNA NAYAK VS	KAMITAV TRIPATHY VS	// PHIRINGIA /71 /2018 ()	
142	D-CRLMC/39016/2024	STATE OF ODISHA BHABAGRAHI SAHU VS	HARAPRASAD SAHU VS	// / /0 ()	
143	D-CRLMC/39017/2024	STATE OF ODISHA AMULYA SAHOO VS	SANJAYA NARAYAN SAHOO VS	// ODAGAON /144 /2021 ()	
144	D-CRLMC/39029/2024	STATE OF ODISHA BIDUBHUSAN PANIGRAHI @ JAGA VS	MANASH RANJAN NAYAK VS	// BADAMBADI /292 /2021 ()	
145	D-CRLMC/39032/2024	STATE OF ODISHA SUBHRA SUBHADARSHINI SAMAL VS	SUVASHISH PATTANAİK VS	// / /0 ()	
146	D-CRLMC/39034/2024	SURESH KUMAR DASH DEBASIS BHOL VS	SUSANTA KUMAR TRIPATHY VS	// / /0 ()	
147	D-CRLMC/39039/2024	STATE OF ODISHA CHINMAYA KUMAR MOHAPATRA @ LULU VS	KOUSİK ANANDA GURU VS	// NAYAGARH /122 /2020 ()	
		STATE OF ODISHA		//	

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148	D-CRLMC/39040/2024	MANTU BEHERA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	JASHIPUR /77 /2022 () //	
149	D-CRLMC/39055/2024	SUBRAT KUMAR BEHERA VS STATE OF ODISHA(VIG.)	AMIT KUMAR NAG VS	CUTTACK VIGILANCE /53 /2010 () //	
150	D-CRLMC/39057/2024	ANANT BEHERA VS MAHESWAR SAHOO	DR. SUJATA DASH VS	/ /0 () //	
151	D-CRLMC/39062/2024	SAROJ DAS @ JITU VS STATE OF ODISHA	SANJAY KUMAR DAS VS	Maitri Vihar PS /205 /2023 () //	
152	D-CRLMC/39064/2024	LALA BARIK @ PRANAB BARIK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /96 /2012 () //	
153	D-CRLMC/39072/2024	PHULBANI MIRDHA @ KHIROD VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /240 /2004 () //	
154	D-CRLMC/39077/2024	AKSHYA KUMAR PATTANAİK VS STATE OF ODISHA	BUDHIRAM DAS VS	KUMBHARAPARA /277 /2018 () //	
155	D-CRLMC/39082/2024	BABURAM DEY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	CHANDIPUR /25 /2023 () //	
156	D-CRLMC/39096/2024	DAYANIDHI MAHAPATRA VS NIRUPAMA MAHAPATRA	SAYANTAN PANDA VS	/ /0 () //	
157	D-CRLMC/39110/2024	TAPAN KUMAR PRADHAN VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	/ /0 () //	
158	D-CRLMC/39111/2024	RABINDRA RAUL@ROUL VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	/ /0 () //	
159	D-CRLMP/38951/2024	SOUBHAGYABATI SAMAL	SATYAJIT MOHAPATRA	SAHID NAGAR P.S. /517 /2024	

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		VS	VS	()	
160	D-CRLMP/38976/2024	STATE OF ODISHA AKSHAYA BEHERA	SUBHAM SHARMA	// /0	
		VS	VS	()	
161	D-CRLMP/39008/2024	STATE OF ODISHA BISHNUPRIYA BISWAL	PREMRAJ GOUDA	// /0	
		VS	VS	()	
162	D-CRLMP/39011/2024	STATE OF ODISHA RANJULATA MOHANTY	PRAVASH CHANDRA JENA	// KAMARDA /139 /2024	
		VS	VS	()	
163	D-CRLMP/39013/2024	STATE OF ODISHA JAYASHREE DASH	SIDHARTHA MISHRA	// /0	
		VS	VS	()	
164	D-CRLMP/39014/2024	SUPDT. OF POLICE,JAJPUR DEBENDRA KUMAR SWAIN	ALOK KUMAR DAS	// /0	
		VS	VS	()	
165	D-CRLMP/39019/2024	STATE OF ODISHA ANANTA KUMAR JENA	PARSURAM PANDA	// /0	
		VS	VS	()	
166	D-CRLMP/39069/2024	STATE OF ODISHA SANTOSI MOHAPATRA	MANORANJAN PADHI	// /0	
		VS	VS	()	
167	D-CRLMP/39099/2024	STATE OF ODISHA DR.RANJAN KUMAR SAHOO	BHABANI SANKAR MISHRA	// NAYAPALLI P.S. /365 /2023	
		VS	VS	()	
168	D-CRLMP/39107/2024	STATE OF ODISHA AKHERUN KHATUN	PRAVASH CHANDRA JENA	// /0	
		VS	VS	()	
169	D-CRLREV/38950/2024	STATE OF ODISHA MOKIM KHAN	KUMAR PRAJWAL	// RAMACHANDRAPUR /349 /2024	
		VS	VS	()	
170	D-CRLREV/38958/2024	STATE OF ODISHA UMA SANKAR NAYAK	RAJIB LOCHAN PATTNAIK	// NABARANGAPUR TOWN /431 /2023	
		VS	VS	()	

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171	D-CRLREV/38986/2024	STATE OF ODISHA MUNU@SUBASH@SUMANTA SAGAR NAYAK VS	JAYADEBA BEHERA VS	// CHANDAPUR /207 /2023 ()	
172	D-CRLREV/38989/2024	STATE OF ODISHA ASHIS MALLICK VS	PUSPAMITRA MOHAPATRA VS	// //0 ()	
173	D-CRLREV/39009/2024	SAILENDRA SINGH KANDHA TAREI VS	KOUSIK ANANDA GURU VS	// KHALLIKOTE /414 /2024 ()	
174	D-CRLREV/39022/2024	STATE OF ODISHA DEBI PRASANNA DWIBEDI VS	NIRANJAN LENKA VS	// BARIPADA TOWN /676 /2020 ()	
175	D-CRLREV/39037/2024	STATE OF ODISHA MANCHAN SAHU VS	SUSANTA KUMAR TRIPATHY VS	// //0 ()	
176	D-CRLREV/39063/2024	JAMBOBATI MEHER SWAROOP KUMAR SAHOO VS	SHIB SHANKAR MOHANTY VS	// //0 ()	
177	D-CRLREV/39090/2024	SUCHETA SAHOO PRAFULLA KUMAR HARICHANDAN RAY VS	MANOJ KUMAR PATI VS	// MAHILA P.S.(BBSR) /99 /2022 ()	
178	D-FAO/54041/2024	STATE OF ODISHA BISHNU CHARAN CHOUDHURY VS	BIBHU PRASAD DAS VS	// // ()	
179	D-FAO/54119/2024	STATE OF ODISHA SNEHALATA ROUTRAY VS	RAMA CHANDRA MOHANTY VS	// // ()	
180	D-MACA/53974/2024	BIPRA CHARAN PATRA SHASHMITA NAYAK VS	KAPILA CHARAN NAYAK VS	// // ()	
181	D-MACA/53985/2024	DHANANJAY BEHERA LALIT MAHAPATRA VS	BIJAY KUMAR MOHANTY VS	// // ()	
		G.M., EAST COAST RAILWAY, BBSR		//	

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182	D-MACA/53986/2024	DAKTAR MAHAPATRA VS G.M., EAST COAST RAILWAY, BBSR	BIJAY KUMAR MOHANTY VS	// 0 //	
183	D-MACA/53990/2024	DAKTAR MAHAPATRA VS G.M., EAST COAST RAILWAY, BBSR	BIJAY KUMAR MOHANTY VS	// 0 //	
184	D-MACA/53992/2024	PANCHVATI BHOI VS G.M., EAST COAST RAILWAY, BBSR	BIJAY KUMAR MOHANTY VS	// 0 //	
185	D-MACA/54037/2024	NARA NAGABANSA VS NABINA DORA	DHANANJAYA MUND VS	// 0 //	
186	D-MACA/54042/2024	SIRIKA RITA@REETA SIRIKA VS SANTOSH KANJAKA	DHANANJAYA MUND VS	// 0 //	
187	D-MACA/54050/2024	D.M., NATIONAL INSURANCE CO.LTD.,CUTTACK VS MINKI @ MENKI PRADHAN	MAHITOSH SINHA VS	// 0 //	
188	D-MACA/54102/2024	D.M., THE LIBERTY VIDEOCON GENERAL INSURANCE CO.LTD. VS JYOTIRMA YEE KHATUA	DEBAMITR KHAMRAN VS	// 0 //	
189	D-MACA/54143/2024	LINA TOPPO VS BIREN TOPPO	DEBASISH PATNAIK VS	// 0 //	
190	D-MACA/54149/2024	KABITA PATANAYAK VS MANAS RANJAN BISWAL	DEBASISH PATNAIK VS	// 0 //	
191	D-MACA/54159/2024	D.M., UNITED INDIA INSURANCE CO.LTD., CUTTACK VS TAPASWINI SAMAL	PRIMJHIMBALA PATI VS	// 0 //	
192	D-MACA/54169/2024	D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS DHARANIDHAR MAHANTA	CHIBEKANANDA UDGATA VS	// 0 //	
193	D-MACA/54195/2024	JAMINI DANDASENA	DHIRENDRA KUMAR MOHAPATRA	//	

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		VS	VS	0	
194	D-MATA/54124/2024	BANAMALI DANDASENA SADANANDA NAYAK	SWAYAMJIT ROUT	//	
		VS	VS	0	
195	D-RPFAM/54196/2024	SUJATA PATRA BIPIN PRADHAN	RAMESH KUMAR SAHU	//	
		VS	VS	0	
196	D-RSA/54021/2024	SEEMA BADAJENA DHARITRI MAJHI	SANJAY KUMAR PRADHAN	//	
		VS	VS	0	
197	D-RSA/54059/2024	KRUSHNA PRASAD PRADHAN STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	//	LOD20240000172C202400383
		VS	VS	0	
198	D-RVWPET/54028/2024	GOPAL CHANDRA PATRA CHINTAMANI GOUD	ADV.	//	
		VS	VS	0	
199	D-RVWPET/54112/2024	ATMA GAHIR ASHISH KU.PRUSTY@BARIHA	GOKULA NANDA SAHU	//	
		VS	VS	0	
200	D-SAO/54082/2024	B.S.E.,ORISSA,CUTTACK BIDYU TLATA PRADHAN	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
201	D-TRP(C)/54065/2024	CHAKRADHAR MAJHI SAROJ KUMAR BEHERA	RABI NARAYAN MOHANTY	//	
		VS	VS	0	
202	D-TRP(C)/54141/2024	AMITA PATRA KALYANI MAHAPATRA	GHANASHYAM NAMTOAR	//	
		VS	VS	0	
203	D-TRP(C)/54227/2024	RAJAT KUMAR SAHU PRAGYAMAYEE NAIK	SUSHANTA KUMAR PRADHAN	//	
		VS	VS	0	
204	D-WA/53934/2024	ALOK KUMAR BEBERA STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000172C202400381
		VS	VS	0	

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205	D-WA/53935/2024	ROSALIN SWAIN STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000172C202400380
206	D-WA/53936/2024	RAJIB KUMAR DAGAR STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000200C202400306
207	D-WA/53937/2024	CHINMAYA KUMAR SAMAL STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000194C202400313
208	D-WA/53938/2024	RAKESH KUMAR BEHERA STATE OF ODISHA VS	SACHIDANANDA NAYAK, A.S.C. VS	// // ()	LOD20240000200C202400308
209	D-WA/53946/2024	DHARANIDHAR SAMAL STATE OF ODISHA VS	SACHIDANANDA NAYAK,A.S.C VS	// // ()	LOD20240000172C202400386
210	D-WA/53947/2024	RUDRAKSHYA DISRI STATE OF ODISHA VS	SARBESWAR BEHERA,A.S.C VS	// // ()	LOD20240000194C202400311
211	D-WA/53948/2024	SURENDRA NATH PANDA RAKESH PATRA VS	MITU KUMAR BISWAL VS	// // ()	AOD20240000430C202400014
212	D-WA/53949/2024	STATE OF ODISHA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000200C202400303
213	D-WA/53952/2024	DHIRENDRA KUMAR BISWAL STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000194C202400317
214	D-WA/53953/2024	SATYAJIT RANA STATE OF ODISHA VS	SARBESWAR BEHERA,A.G.A VS	// // ()	LOD20240000200C202400307
215	D-WA/53954/2024	TRINATH KUMAR NAIK STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000172C202400385
		AKASH ROUT		//	

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216	D-WA/53957/2024	STATE OF ODISHA VS ANANTA KISHORE MOHANTY	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000172C202400384
217	D-WA/53959/2024	STATE OF ODISHA VS ABINASH SAHOO	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202400316
218	D-WA/53960/2024	STATE OF ODISHA VS ASHOK KUMAR BEHERA	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202400315
219	D-WA/53961/2024	STATE OF ODISHA VS SANYASI BEHERA	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202400314
220	D-WA/53962/2024	STATE OF ODISHA VS DHYANARANJAN SAHOO	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000200C202400305
221	D-WA/53964/2024	STATE OF ODISHA VS SRIDHARA NAG	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202400312
222	D-WA/53965/2024	STATE OF ODISHA VS MONALISA NAYAK	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000172C202400382
223	D-WA/53967/2024	STATE OF ODISHA VS MAHESWAR PATI	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000200C202400304
224	D-WA/54012/2024	NIRANJAN ROUT VS SRI SRI LORD LINGARAJ MAHAPRABHU BIJE, BBSR	ADV. VS	// 0 //	
225	D-WA/54060/2024	JANANI PRADHAN VS COLLECTOR, GANJAM	BIBEKANANDA BHUYAN VS	// 0 //	
226	D-WA/54101/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //	
227	D-WA/54109/2024	SOUMYA RANJAN SAHOO	DINESH KUMAR PANDA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WA/54117/2024	SAMEER RANJAN SAHOO	DINESH KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WA/54132/2024	SUJATA MAHAPATRA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WA/54215/2024	OPSC, REPRESENTED BY ITS SECRETARY	TARUN PATNAIK	//	
		VS	VS	()	
		PRATIK SRICHANDAN		//	
231	D-WP(C)/53914/2024	DR. BIKASH DAS	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202400007
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/53915/2024	TRILOCHAN SAHU	ANUP NARAYAN MOHANTY	//	AOR20220003930C202400008
		VS	VS	()	
		UNION OF INDIA		//	
233	D-WP(C)/53916/2024	TARANISEN SINGH	SATYANARAYAN MISHRA	//	AOR20220001303C202400024
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/53917/2024	JUDHISTIR SAHOO	SATYANARAYAN MISHRA	//	AOR20220001303C202400023
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/53918/2024	RAJKISHORE SINGH	SURJYA NARAYAN SAHOO	//	AOD20240000001C202400396
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/53919/2024	BIMALANANDAN MOHAPATRA	MANMAYA KUMAR DASH	//	AOR20220004309C202400034
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/53920/2024	KAMAL KU. NAIK	SARADA PRASAD DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/53921/2024	SANTOSH KUMAR BHOI	SUKANTA KUMAR DALAI	//	AOD20240000306C202400101
		VS	VS	()	

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239	D-WP(C)/53922/2024	STATE OF ODISHA NABA KISHORE SAHU VS	GOPABANDHU MISRA VS	// // ()	AOR20220001297C202400147
240	D-WP(C)/53923/2024	STATE OF ODISHA BIBHUDATTA NAYAK VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202400070
241	D-WP(C)/53924/2024	STATE OF ODISHA GITANJALI MOHANTY VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202400105
242	D-WP(C)/53925/2024	UNION OF INDIA DEBAKANTA BEHERA VS	TRILOCHAN DASH VS	// // ()	AOR20220002374C202400033
243	D-WP(C)/53926/2024	STATE OF ODISHA ANANTA CHARAN SAHU VS	GOPABANDHU MISRA VS	// // ()	AOR20220001297C202400146
244	D-WP(C)/53927/2024	STATE OF ODISHA TARINI GOUDA VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202400103
245	D-WP(C)/53928/2024	STATE OF ODISHA BHRAMARBAR MOHAPATRA VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202400104
246	D-WP(C)/53929/2024	STATE OF ODISHA BULI BEHERA VS	TRILOCHAN DASH VS	// // ()	AOR20220002374C202400034
247	D-WP(C)/53930/2024	STATE OF ODISHA JYOTI RANJAN SAHOO VS	ASIT KUMAR DASH VS	// // ()	
248	D-WP(C)/53931/2024	CHIEF COMMISSIONER OF INCOME TAX, ODISHA, BBSR SR CONSTRUCTION AND DEVELOPERS VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202400102
249	D-WP(C)/53932/2024	STATE OF ODISHA CHINMAYI PANDA VS	JAGAMOHAN PATTANAIAK VS	// // ()	AOR20220001586C202400058
		STATE OF ODISHA		//	

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250	D-WP(C)/53933/2024	SAHU METALIKS PVT LTD. VS UNION OF INDIA	LALITENDU MOHAPATRA VS	// 0 //	AOD20230000595C202400004
251	D-WP(C)/53939/2024	JEETENDRA ROUT VS STATE OF ODISHA	MISS NAMITA PATTANAİK VS	// 0 //	
252	D-WP(C)/53940/2024	BRUNDABAN MALLICK VS STATE OF ODISHA	MISS NAMITA PATTANAİK VS	// 0 //	
253	D-WP(C)/53941/2024	PRAVAKAR SETHI VS STATE OF ODISHA	MISS NAMITA PATTANAİK VS	// 0 //	
254	D-WP(C)/53942/2024	M/S. ADILAKSMI CONSTRUCTION PVT LTD. VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	CHITRASEN PARIDA VS	// 0 //	AOR20220001432C202400019
255	D-WP(C)/53943/2024	SARAT CHANDRA BEURA VS STATE OF ODISHA	MISS NAMITA PATTANAİK VS	// 0 //	
256	D-WP(C)/53944/2024	LAXMIDHAR MOHANTA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //	
257	D-WP(C)/53945/2024	SUBHAKANTA BISWAL VS MAHANADI COAL FIELDS LTD., SAMBALPUR	RAMESH CHANDRA BEHERA VS	// 0 //	
258	D-WP(C)/53950/2024	SUKURI SING VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //	
259	D-WP(C)/53951/2024 WP(C)/32867/2024	KHIRA BEHERA VS COLLECTOR, SUNDARGARH	SOUMENDRA PATTANAİK VS	// 0 //	
260	D-WP(C)/53955/2024	HARISCHANDRA MOHANTA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //	
261	D-WP(C)/53956/2024	HARISHCHANDRA MOHANTA	MANOJ OJHA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/53958/2024	SUDARSHAN SING	MANOJ OJHA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
263	D-WP(C)/53963/2024	TAPAN SING	MANOJ OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/53966/2024	SUGANDHARAJ PANDA	SUSANTA DASH	//	
		VS	VS	0	
		THE MANAGING DIRECTOR, M/S. C AND S ELECTRIC LTD., NEW DELHI		//	
265	D-WP(C)/53968/2024	HARISCHANDRA MOHANTA	MANOJ OJHA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
266	D-WP(C)/53971/2024	SHREEMATI MOHANTA	MANOJ OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/53972/2024	JEETENDRA ROUT	MISS NAMITA PATTANAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/53973/2024	BRUNDABAN SING	MANOJ OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/53975/2024	SUDARSHAN MOHAPATRA	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/53976/2024	M/S. GANAPATI ENTERPRISESERS, ANGUL	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		STATE TAX OFFICER, ANGUL		//	
271	D-WP(C)/53977/2024	DINA BALLAV SAHOO	AGASTI KANUNGO	//	
		VS	VS	0	
		UNION OF INDIA		//	
272	D-WP(C)/53978/2024	ASHOK SAW	KHIROD CHANDRA MAJHI	//	
		VS	VS	0	

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273	D-WP(C)/53979/2024	A.R.T.O.BARBIL, KEONJHAR SANJUKTA SAHOO VS	KHIROD CHANDRA MAJHI VS	// // 0	
274	D-WP(C)/53980/2024	A.R.T.O.CHANDIKHOL, JAJPUR BHUBANESWAR SURO VS	BIRAJA PRASANNA DAS VS	// // 0	
275	D-WP(C)/53981/2024	STATE OF ODISHA RABINDRA NARAYAN JENA VS	SWAPNA KUMAR OJHA VS	// // 0	
276	D-WP(C)/53982/2024	STATE OF ODISHA SARTHAK SHANKAR SAMAL VS	BIRAJA PRASANNA DAS VS	// // 0	
277	D-WP(C)/53983/2024	STATE OF ODISHA SUBODH CHOUDHURY VS	BIRAJA PRASANNA DAS VS	// // 0	
278	D-WP(C)/53984/2024	STATE OF ODISHA BRAJENDRANATH PUROHIT VS	KRISHNA CHANDRA SAHU VS	// // 0	
279	D-WP(C)/53987/2024	STATE OF ODISHA GOURAV JAISWAL VS	BIRAJA PRASANNA DAS VS	// // 0	
280	D-WP(C)/53989/2024	STATE OF ODISHA ITISHREE SAHU VS	SUSHANTA KUMAR MISHRA VS	// // 0	
281	D-WP(C)/53991/2024	SECY, BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK MAHENDRA MOHANTA VS	MANOJ OJHA VS	// // 0	
282	D-WP(C)/53993/2024	STATE OF ORISSA GEETANJALI PATRA VS	BIRAJA PRASANNA DAS VS	// // 0	
283	D-WP(C)/53994/2024	STATE OF ODISHA LAXMIPRIYA MISHRA VS	PRANAB RANJAN CHHATOI VS	// // 0	
		THE EXECUTIVE OFFICER, NAC, BANKI		//	

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284	D-WP(C)/53995/2024	RATIKANTA MAHANTA VS STATE OF ORISSA	MANOJ OJHA VS	// 0 //	
285	D-WP(C)/53996/2024	RAMA CHANDRA SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
286	D-WP(C)/53997/2024	PRADEEP KUMAR DAS MOHAPATRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
287	D-WP(C)/53998/2024	MAMI BEHERA VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //	
288	D-WP(C)/53999/2024	SUBHRANSU SEKHAR MOHANTY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
289	D-WP(C)/54000/2024	SHARAT KUMAR UPADHYAYA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
290	D-WP(C)/54001/2024	TIKI PATRA @TIKI VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //	
291	D-WP(C)/54003/2024	KABITA SAHOO VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //	
292	D-WP(C)/54004/2024	MAHESWATA PARIDA VS STATE OF ODISHA	PRASANNA KUMAR MISRA VS	// 0 //	
293	D-WP(C)/54008/2024	MAHESWAR ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
294	D-WP(C)/54009/2024	M/S CORDANT ENGINEERING INDIA PVT.LTD, BHUBANESWAR VS THE STATE TAX OFFICER CT AND GST, BHUBANESWAR	BHUBANESWAR PRASAD MOHANTY VS	// 0 //	
295	D-WP(C)/54010/2024	RAMAKRUSHNA TARAI	SUDHIR KUMAR MALLICK	//	

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		VS	VS	0	
		THE STATE OF ODISHA		//	
296	D-WP(C)/54011/2024	RAIBARIA RAITA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/54013/2024	SURESH KUMAR PUJAHARI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/54014/2024	M/S. GEOLANE INFRASTRUCTURES (P) LTD, BBSR	KAJAL SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
299	D-WP(C)/54015/2024	SUMANTA SABAR	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/54016/2024	SUKADEV BISWAL	BYOMOKESH SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/54017/2024	SWATI MULLICK	NAGEN KUMAR BARIK	//	
		VS	VS	0	
		UNION OF INDIA		//	
302	D-WP(C)/54019/2024	RADHESHYAM BHUE	DEEPAK RANJAN SUNDARAY	//	
		VS	VS	0	
		UNION OF INDIA		//	
303	D-WP(C)/54020/2024	SUJANA ROUT	RABINARAYAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/54022/2024	RAJASHREE GARTIA	DEEPAK RANJAN SUNDARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/54023/2024	BIBHISHAN TANDI	NITISH KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/54024/2024	SHIBA SANKAR GIRI	DEEPAK RANJAN SUNDARAY	//	
		VS	VS	0	

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307	D-WP(C)/54026/2024	STATE OF ODISHA KARNARAJ BARIK VS	BIBHU PRASAD MISHRA VS	// // 0	
308	D-WP(C)/54027/2024	STATE OF ODISHA SIBA SUNDAR DAS VS	GOPINATH SETHI VS	// // 0	
309	D-WP(C)/54030/2024	STATE OF ODISHA ARJUN PANDA VS	GOPAL PRASAD JENA VS	// // 0	
310	D-WP(C)/54033/2024	STATE OF ODISHA SANGRAM KESHARI MALLICK VS	AMIYA KUMAR MISHRA VS	// // 0	
311	D-WP(C)/54035/2024	THE STATE OF ORISSA SAMBIT PATRNAIK VS	GOPINATH MISHRA VS	// // 0	
312	D-WP(C)/54036/2024	P.D.N.DEVELOPERS PVT. LTD., BBSR MAYURBHANJ MEDICAL ACADEMY VS	PARSURAM DAS VS	// // 0	
313	D-WP(C)/54038/2024	STATE OF ODISHA SRIBATSA LANCHHAN MOHAPATRA VS	GOPINATH MISHRA VS	// // 0	
314	D-WP(C)/54039/2024	STATE OF ODISHA SURESH KUMAR RANBIR VS	SARAT CHANDRA MEKAP VS	// // 0	
315	D-WP(C)/54040/2024	COLLECTOR CUM D.M.PURI SANJIB PANIGRAHI VS	DILLIP KUMAR MOHANTY VS	// // 0	
316	D-WP(C)/54043/2024	STATE OF ORISSA ABHIMANYU RANA VS	DILLIP KUMAR PATTANAYAK VS	// // 0	
317	D-WP(C)/54044/2024	THE SPECIAL LAND ACQUISITION R AND R OFFICER, RENGALI IRRIGATION PROJECT, ANGUL BHAGABAT SAHOO VS	LAKSHMAN MISHRA VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/54045/2024	SMRUTI RANJAN SAMAL VS THE ADDL. COMMISSIONER, CONSOLIDATION AND SETTLEMENT, ODISHA, KENDRAPARA//	BIBHU PRASAD DAS VS	// ()	
319	D-WP(C)/54046/2024	M/S.SHEETAL BUILD ESTATES PVT. LTD, ANGUL VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// ()	
320	D-WP(C)/54047/2024	M/S ANSIKA SERVICES., KHURDA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// ()	
321	D-WP(C)/54048/2024	SUMANTI KERKETTA VS SECY, OSSC, UNIT-II, BBSR	NARESH CHANDRA JENA VS	// ()	
322	D-WP(C)/54049/2024	MANMATH KUMAR SAHOO VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	// ()	
323	D-WP(C)/54051/2024	BIREN KUMAR PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// ()	
324	D-WP(C)/54052/2024	BIJAY KUMAR DALABEHERA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// ()	
325	D-WP(C)/54053/2024	CHERUDHAR DEHURY VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// ()	
326	D-WP(C)/54054/2024	KABITA NAHAK VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// ()	AOD2024000001C202400397
327	D-WP(C)/54055/2024	GANDHI BADAPARAJA @ BADAPARIJA VS SECRETARY, INSURANCE OMBUDSMAN,BHUBANESWAR	BIJAYA KUMAR NAYAK (3) VS	// ()	AOR20230000709C202400035
328	D-WP(C)/54056/2024	SANTILATA SAMANTARAY VS GENERAL MANAGER, ICICI LOMBARD GENERAL INSURANCE CO. LTD.,MUMBAI	BIJAYA KUMAR NAYAK (3) VS	// ()	AOR20230000709C202400036
329	D-WP(C)/54057/2024	BIPIN BIHARI PRADHAN	PRADEEP KUMAR MAHAPATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/54058/2024	HEMANTA KUMAR SAHU	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/54062/2024	SUKANTA BISWAL	PRADEEP KUMAR ROUT	//	
		VS	VS	0	
		REGIONAL PROVIDENT FUND COMMISSIONER, BBSR, KHURDA		//	
332	D-WP(C)/54063/2024	SAROJ KUMAR BEHERA	RABI NARAYAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/54064/2024	PRABIN KUMAR RATH	SOMA PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/54066/2024	BINODINI PRADHAN	MANOJ KUMAR MOHANTY (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/54067/2024	SOUMYA RANJAN PANDA	SOUMYA MISHRA	//	
		VS	VS	0	
		SECY, KHADI AND VILLAGE INDUSTRIES COMMISSION, MUMBAI		//	
336	D-WP(C)/54068/2024	BIJAYA KUMAR TRIPATHY	BHUBANESWAR DASH	//	
		VS	VS	0	
		ADDITIONAL COMMISSIONER, BBSR		//	
337	D-WP(C)/54070/2024	AKSHAY KUMAR NAYAK	TAPAN KUMAR MANDAL	//	
		VS	VS	0	
		TAHASILDAR, PURI		//	
338	D-WP(C)/54072/2024	BASANTI BHUE	BIKASH KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/54074/2024	BATA KRUSHNA BEHERA	ABHIRAM SWAIN	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
340	D-WP(C)/54075/2024	BARENDRA NATH BEJ	PARSURAM MOHAPATRA	//	
		VS	VS	0	

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341	D-WP(C)/54076/2024	STATE OF ODISHA PINNINTI RAMA RAO VS	PRASANNA KUMAR MISHRA VS	// // 0	
342	D-WP(C)/54077/2024	STATE OF ODISHA BIJAYA KUMAR PAIKRAY VS	DEEPAK RANJAN SUNDARAY VS	// // 0	
343	D-WP(C)/54078/2024	STATE OF ODISHA MAMATA SWAIN VS	SAMEER KUMAR DAS VS	// // 0	
344	D-WP(C)/54079/2024	STATE OF ODISHA SANTOSH KUMAR DHAL VS	SAMEER KUMAR DAS VS	// // 0	
345	D-WP(C)/54080/2024	STATE OF ODISHA BIDYADHAR JENA VS	PABITRA KUMAR BEHERA VS	// // 0	
346	D-WP(C)/54081/2024	STATE OF ODISHA AKSHAYA KUMAR BAL VS	SAMEER KUMAR DAS VS	// // 0	
347	D-WP(C)/54084/2024	STATE OF ODISHA HARA PRASAD ACHARI VS	ADYASIDHI MISHRA VS	// // 0	
348	D-WP(C)/54085/2024	STATE OF ODISHA SK. ABDUL JAHID VS	PRAVASH CHANDRA JENA VS	// // 0	
349	D-WP(C)/54086/2024	STATE OF ODISHA SONALI SUCHISMITA NAYAK VS	PRAVASH CHANDRA JENA VS	// // 0	
350	D-WP(C)/54087/2024	STATE OF ODISHA SUBHENDU MOHANTY VS	SUSANTA KUMAR NATH VS	// // 0	
351	D-WP(C)/54088/2024	STATE OF ODISHA MAHENDRA KUMAR PATI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // 0 //	

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352	D-WP(C)/54089/2024	PITABASH PRADHAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //	
353	D-WP(C)/54090/2024	SHUSHREE PRACHI PALAI VS THE COLLECTOR, KENDRAPADA	SWAYAMJIT ROUT VS	// 0 //	
354	D-WP(C)/54091/2024	DURGA PRASAD MAHAPATRA VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //	
355	D-WP(C)/54092/2024	SIBA PRASAD DASH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
356	D-WP(C)/54093/2024	LATA SETHI VS SANJU BEHERA	ASWINI KUMAR KARMI VS	// 0 //	
357	D-WP(C)/54095/2024	ARUN KUMAR BAL VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
358	D-WP(C)/54096/2024	BASUDEV TUDU VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
359	D-WP(C)/54098/2024	RATIKANTA MOHANTY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
360	D-WP(C)/54099/2024	BIREBDRA SWAIN VS STATE OF ODISHA	MANASH RANJAN NAYAK VS	// 0 //	
361	D-WP(C)/54100/2024	KAILASH CHANDRA MISHRA VS STATE OF ODISHA	LAKSHMAN MISHRA VS	// 0 //	
362	D-WP(C)/54103/2024	BHAGABAN ROUT VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
363	D-WP(C)/54104/2024	SWADHIN JHANKAR	KOUSIK ANANDA GURU	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/54105/2024	SANGITA NAYAK	JAGANNATH BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/54106/2024	SUKUMAR DAS	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/54107/2024	GIRIDHARI BEHERA	SK. KALIM UDDIN	//	
		VS	VS	0	
		CHIEF GENERAL MANAGER, BSNL, BBSR		//	
367	D-WP(C)/54108/2024	HAREKRUSHNA@RAMACHANDRA SETHI	DR. SIMANCHALLA RANJIT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/54110/2024	JITENDRA KUMAR SHA	ANIMA KUMARI DEI	//	
		VS	VS	0	
		GOVT OF ODISHA		//	
369	D-WP(C)/54113/2024	PRAJNA PARAMITA PRAHARAJ	SASHIBHUSAN DAS	//	
		VS	VS	0	
		DEVI PRASAD SAMANTARAY		//	
370	D-WP(C)/54114/2024	ORIENT PAPER MILLS, PROP. ORIENT PAPER AND INDUSTRIES LTD. BBSR	INDUSTRIAL BBSR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/54115/2024	AMIYA KUMAR PATNAIK	SWAYAMJIT ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/54116/2024	DEBASMITA SAMANTARAY	SUDHANSHU SEKHAR PRATAP	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/54118/2024	MAA BANADURGA WOMEN SHG, KARANJADIA, BHADRAKAL	SWAYAMJIT ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/54120/2024	MALAYA MANJARI PRADHAN	AUROBINDA SAHOO	//	
		VS	VS	0	

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375	D-WP(C)/54121/2024 WP(C)/32844/2024	STATE OF ODISHA SABITA KUANER VS STATE OF ODISHA	BIPLABA MOHANTY VS	// // 0	
376	D-WP(C)/54122/2024	KOKILA PATRA VS STATE OF ODISHA	SWAYAMJIT ROUT VS	// // 0	
377	D-WP(C)/54123/2024	SAPAN KUMAR BASAK VS C.D.A.CUTTACK	SWAYAMJIT ROUT VS	// // 0	
378	D-WP(C)/54125/2024	SADHABANI BEHERA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// // 0	
379	D-WP(C)/54126/2024	AYEESURYA MISHRA VS LOHIT KUMAR DASH	AMIYA KUMAR BEHERA VS	// // 0	
380	D-WP(C)/54127/2024	BIRANCHI KUMAR PARIDA VS R.T.O., DHENKANAL	KRUSHNA CHANDRA DASH VS	// // 0	
381	D-WP(C)/54128/2024	RAGHUNATH SAMAL VS STATE OF ODISHA	NAMITA PATTANAİK VS	// // 0	
382	D-WP(C)/54129/2024	PRAMILA DAS VS STATE OF ODISHA	AUROBINDA SAHOO VS	// // 0	
383	D-WP(C)/54130/2024	BIJAY KUMAR JENA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // 0	
384	D-WP(C)/54131/2024	PRAFULLA KUMAR MAHARANA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // 0	
385	D-WP(C)/54133/2024	DR. BAIDHARA SAHU VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// // 0	

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386	D-WP(C)/54134/2024	BINOD BIHARI DAS VS STATE OF ODISHA	NAMITA PATTANAIAK VS	// 0 //	
387	D-WP(C)/54135/2024	NEHA MISHRA VS STATE OF ODISHA	ABHIMANYU PARIDA VS	// 0 //	
388	D-WP(C)/54137/2024	DR. SIBA PRASAD MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
389	D-WP(C)/54138/2024	DILIP KUMAR DAS VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
390	D-WP(C)/54139/2024	GOURAHARI DATTA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //	
391	D-WP(C)/54140/2024 WP(C)/32857/2024	ANIL KUMAR BARAL VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //	
392	D-WP(C)/54142/2024	PATI PRADHAN VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //	
393	D-WP(C)/54144/2024	M/S TATA STEEL LTD., BBSR VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //	
394	D-WP(C)/54146/2024	RAM NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //	
395	D-WP(C)/54148/2024	ALLOK KUMAR MOHANTA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
396	D-WP(C)/54151/2024	M/S TATA STEEL LTD., BBSR VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //	
397	D-WP(C)/54152/2024	AJAY BHOI	BISWARANJAN MAHARATHA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/54153/2024	M(MOGALIPURI) SANTHOSH	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/54154/2024	M/S TATA STEEL LTD., BBSR	SARADA PRASANNA SARANGI	//	
		VS	VS	0	
		UNION OF INDIA		//	
400	D-WP(C)/54155/2024	SUSANT KUMAR NAYAK	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		TATA POWER SOUTHERN DISTRIBUTION LIMITED, BERHAMPUR		//	
401	D-WP(C)/54156/2024	M/S TATA STEEL LTD., BBSR	SARADA PRASANNA SARANGI	//	
		VS	VS	0	
		UNION OF INDIA		//	
402	D-WP(C)/54157/2024	BISWESWAR NANDA	DR. BINODA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/54158/2024	DR. DHIRENDRA KUMAR SARANGI	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/54160/2024	RAJANI RANI MISHRA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/54161/2024	BASANTI MOHAPATRA	BHUBANESWAR DASH	//	
		VS	VS	0	
		ADDITIONAL COMMISSIONER, ADDITIONAL REVISION COURT IV, ODISHA, BBSR		//	
406	D-WP(C)/54162/2024	DR. UMAKANTA SAHU	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/54164/2024	SANTOSH PRADHAN	PURNA CHANDRA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/54165/2024	DR. MIHIR DAS	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	

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409	D-WP(C)/54167/2024	STATE OF ODISHA DILLIP KUMAR CHOUDHURY VS	KHIROD KUMAR SWAIN VS	// // 0	
410	D-WP(C)/54168/2024	THE STATE OF ODISHA DR. RUPASREE RAGINI DAS VS	SUBHADUTTA ROUTRAY VS	// // 0	
411	D-WP(C)/54170/2024	STATE OF ODISHA DR. BANAJ KUMARI PANDA VS	SUBHADUTTA ROUTRAY VS	// // 0	
412	D-WP(C)/54171/2024	STATE OF ODISHA BIJAY KUMAR MALLICK VS	SMITA RANJAN PATNAIK VS	// // 0	
413	D-WP(C)/54172/2024	UNION OF INDIA DR. SAROJ KUMAR PANDA VS	SUBHADUTTA ROUTRAY VS	// // 0	
414	D-WP(C)/54173/2024	STATE OF ODISHA M/S KINGS MAN RESTAURANT, PURI VS	SARADA PRASANNA SARANGI VS	// // 0	
415	D-WP(C)/54175/2024	STATE OF ODISHA DR. PUSPALATA MISHRA VS	SUBHADUTTA ROUTRAY VS	// // 0	
416	D-WP(C)/54176/2024	STATE OF ODISHA SOUDAMINI NANDA VS	BASUDEV BARIK VS	// // 0	
417	D-WP(C)/54177/2024	STATE OF ODISHA DR. RABINDRA NATH MISHRA VS	SUBHADUTTA ROUTRAY VS	// // 0	
418	D-WP(C)/54178/2024	STATE OF ODISHA LAMBODAR PRADHAN VS	BASUDEV BARIK VS	// // 0	
419	D-WP(C)/54179/2024	STATE OF ODISHA DR. SHASHADHAR SAMAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0 //	

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420	D-WP(C)/54180/2024	NIRANJAN BISWAL VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
421	D-WP(C)/54181/2024	PUSPARANI ACHARYA VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //	
422	D-WP(C)/54182/2024	SANGHAMITRA RATH VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
423	D-WP(C)/54183/2024	MITALI MISHRA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
424	D-WP(C)/54184/2024	BHRAMAR BEHERA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
425	D-WP(C)/54185/2024	SUBHAM KUMAR NAYAK VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //	
426	D-WP(C)/54186/2024	KSHIRA DHIR VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
427	D-WP(C)/54187/2024	KANAN BIHARI DAS VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //	
428	D-WP(C)/54188/2024	BAIDHARA MAHALIK VS STATE OF ORISSA	MANOJ OJHA VS	// 0 //	
429	D-WP(C)/54189/2024	RAMA SAMAL VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
430	D-WP(C)/54190/2024	SADYASMITA MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //	
431	D-WP(C)/54191/2024	GOURAHARI PRADHAN	MANOJ OJHA	//	

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		VS	VS	()	
		STATE OF ORISSA		//	
432	D-WP(C)/54192/2024	M/S SUMEET SECURITY SERVICE	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202400005
		VS	VS	()	
		CHAIRMAN CENTRAL BOARD OF INDIRECT TAXES AND CUSTOM		//	
433	D-WP(C)/54193/2024	SANTILATA SAHOO	SUSANTA KUMAR LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-WP(C)/54194/2024	CHATURBHUI PRUSTY	MANOJ OJHA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
435	D-WP(C)/54197/2024	SURENDRA ROUT	MANOJ OJHA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
436	D-WP(C)/54198/2024	BHARATENDU SUNDAR SAHOO	DEBENDRA NARAYAN PATTANAİK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-WP(C)/54199/2024	SMITANJALI DIGAL	GOPAL KRUSHNA NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-WP(C)/54201/2024	JAGAN PALEI	MOHENDRA KUMAR MOHAPATRO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-WP(C)/54202/2024	DINABANDHU ROUT	PADMANAVA BHUTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-WP(C)/54203/2024	PRAFULA KUMAR PATI	MANOJ OJHA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
441	D-WP(C)/54205/2024	RASMITA NAYAK	LINGARAJ MOHANTY	//	AOD20240000806C202400012
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-WP(C)/54206/2024	PRADEEP KUMAR JENA	MANOJ OJHA	//	
		VS	VS	()	

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443	D-WP(C)/54207/2024	STATE OF ORISSA NABA KISHORE JENA VS	MANOJ OJHA VS	// // 0	
444	D-WP(C)/54208/2024	STATE OF ORISSA SRIDHAR MALIK VS	PADMANAV BHUTIA VS	// // 0	
445	D-WP(C)/54210/2024	STATE OF ODISHA RAMACHANDRA PRADHAN VS	MANOJ OJHA VS	// // 0	
446	D-WP(C)/54211/2024	STATE OF ORISSA KAMALENDU PRADHAN VS	NITYANANDA BEHURIA VS	// // 0	
447	D-WP(C)/54212/2024	SWAPNARANI SAHOO KABITA RANI JENA VS	BHAWANI SANKAR PANIGRAHI VS	// // 0	
448	D-WP(C)/54213/2024	DEBASIS SAMAL JYOTIKANTA PANDA VS	NITYANANDA BEHURIA VS	// // 0	
449	D-WP(C)/54214/2024	CHAIRMAN, PARADEEP PORT TRUST AYTHORITY, JAGATSINGHPUR BIMBADHAR ROUT VS	SUDARSAN BEHERA VS	// // 0	
450	D-WP(C)/54216/2024	STATE OF ODISHA DR. DUSMANTA SAHOO VS	SUBHADUTTA ROURTRAY VS	// // 0	
451	D-WP(C)/54217/2024	STATE OF ODISHA MANORANJAN KAR VS	RAJESH RANJAN SAHOO VS	// // 0	
452	D-WP(C)/54218/2024	THE CHAIRMAN, UTKAL GRAMEEN BANK, HEAD OFFICE, BOLANGIR DR. NIRUPAMA DEVI VS	SUBHADUTTA ROURTRAY VS	// // 0	
453	D-WP(C)/54219/2024	STATE OF ODISHA DR. HRUSHIKESH BARAL VS	SUBHADUTTA ROURTRAY VS	// // 0	
		STATE OF ODISHA		//	

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454	D-WP(C)/54220/2024	BIJAY KUMAR RAJGADIA VS TPCOLDL, BBSR	AVIJIT PATNAIK VS	// ()	
455	D-WP(C)/54221/2024	DR. LAXMIPRIYA DEI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// ()	
456	D-WP(C)/54222/2024	DR. DHARANIDHAR JENA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// ()	
457	D-WP(C)/54223/2024	BHAGIRATH PANDIT VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// ()	
458	D-WP(C)/54224/2024	SATYA RANJAN RANA VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// ()	
459	D-WP(C)/54225/2024	DR. GEETANJALI RATH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// ()	
460	D-WP(C)/54226/2024	MAMATA DAS VS THE SUB DIVISIONAL MANAGER, PLANTATION SUB DIVIN. FOREST DEPT. CORPN. OF GOVT. OF ODISHA, BBSR	BASUDEV PANDA VS	// ()	
461	D-WP(C)/54228/2024	SABITA PANDEY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()	
462	D-WP(C)/54229/2024	DR. KUMUDINI PATNAIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// ()	
463	D-WP(C)/54230/2024	CHATURBHUJA CHAND VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// ()	
464	D-WP(C)/54231/2024	BIJAY KUMAR MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()	
465	D-WP(C)/54232/2024	SUSANTA KUMAR SAHOO @ SUMANTA SAHU	PRAKASH KUMAR MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/54233/2024	SARAT CHANDRA PARIDA	PRATIK DASH	//	
		VS	VS	0	
		THE MANAGEMENT COMMITTEE, SARASWATI VIDYA MANDIR, NALCO TOWNSHIP, KORAPUT			
467	D-WP(C)/54234/2024	PRASANNA KUMAR MOHARANA	AMIT KUMAR SAA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/54236/2024	RAJKISHORE SUTAR	AMIT KUMAR SAA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/54237/2024	SUDHAKAR PANDA	JAYANTA KUMAR MAJHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/54238/2024	MINATI PAL	AMIT KUMAR SAA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/54239/2024	AMARESH GARAI	AMIT KUMAR SAA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/54240/2024	JINEGA RAMA RAO	DHIRENDRA KUMAR MOHAPATRA	//	
		VS	VS	0	
		GENERAL MANAGER, HDFC BANK, SUNDARGARH		//	
473	D-WP(C)/54242/2024	MAMATA NAIK	SATYA NARAYAN BHRAMAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/54243/2024	SAROJ KUMAR MISHRA	ATMAJIT MANMITH DAS	//	
		VS	VS	0	
		VICE-CHANCELLOR, UTKAL UNIVERSITY, BBSR		//	
475	D-WP(C)/54244/2024	ALOK BHUBAN KARTIK	BASUDEV MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-WP(C)/54246/2024	KADAMBINI DASH	BHABANI SANKAR MISHRA	//	
		VS	VS	0	

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477	D-WP(C)/54248/2024	STATE OF ODISHA PRAHALLAD NAYAK VS	NISHIKANTA MISHRA VS	// // 0	
478	D-WP(C)/54249/2024	STATE OF ORISSA SAROJINI DASH VS	BHABANI SANKAR MISHRA VS	// // 0	
479	D-WP(C)/54250/2024	STATE OF ODISHA BADABAZAR UTHA DOKANI BY ABASAYEE SANGH VS	SATYAJIT MOHAPATRA (2) VS	// // 0	
480	D-WP(C)/54251/2024	STATE OF ODISHA SUKANTI NAIK VS	ASHUTOSH MOHANTA VS	// // 0	
481	D-WP(C)/54252/2024	STATE OF ODISHA RAMESH CHANDRA ROUT VS	SATYAJIT SAMAL VS	// // 0	
482	D-WP(C)/54255/2024	STATE OF ODISHA PRADEEP KUMAR NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
483	D-WP(C)/54257/2024	STATE OF ODISHA LAXMAN BAG VS	PRABHU PRASANNA BEHERA VS	// // 0	
484	D-WP(C)/54258/2024	UNION OF INDIA KUMARPUR SASAN JUBA GOSTI KENDRA, CUTTACK VS	KALIT KUMAR MAHARANA VS	// // 0	
485	D-WP(C)/54261/2024	STATE OF ODISHA PRADIP KUMAR NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
486	D-WP(C)/54262/2024	STATE OF ODISHA MADHUSUDAN NAYAK VS	BUDHIRAM DAS VS	// // 0	
487	D-WP(C)/54263/2024	THE COLLECTOR, JAGATSINGHPUR SANJAYA KUMAR ROUT VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

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488	D-WP(C)/54265/2024	M/S PIONEER CONSTRUCTION COMPANY, ROURKELA VS	SASWAT KUMAR ACHARYA VS	// 0	
489	D-WP(C)/54266/2024	THE ASSISTANT COMMISSIONER OF GST AND CENTRAL EXCISE, ROURKELA URDUNA PACS LTD., BARAGARH VS	SHASHI BHUSAN JENA VS	// 0	
490	D-WP(C)/54267/2024	STATE OF ODISHA GANESWAR MAJHI VS	PRAFULLA KUMAR MOHAPATRA VS	// 0	
491	D-WP(C)/54268/2024	STATE OF ORISSA SANTOSH KUMAR MISHRA VS	SHASHI BHUSAN JENA VS	// 0	
492	D-WP(C)/54269/2024	STATE OF ODISHA SHAISTA PRAWEEEN VS	SASWAT KUMAR ACHARYA VS	// 0	
493	D-WP(C)/54270/2024	THE ASSISTANT COMMISSONER OF GST AND CENTRAL EXCISE, ROURKELA ROURKELA ISPAT KARAKHANA KARMACHARI SANGH, VS	SHASHI BHUSAN JENA VS	// 0	
494	D-WP(C)/54271/2024	UNION OF INDIA PRAMODA KUMAR NAYAK VS	SHASHI BHUSAN JENA VS	// 0	
495	D-WP(C)/54272/2024	STATE OF ODISHA KAILASH CHANDRA ROUT VS	DILLIP KUMAR MOHAPATRA VS	// 0	
496	D-WP(C)/54273/2024	STATE OF ODISHA NIRAKAR SAHOO VS	SAYANTAN PANDA VS	// 0	
497	D-WP(C)/54274/2024	STATE OF ODISHA RANJUBALA BEHURA VS	SHASHI BHUSAN JENA VS	// 0	
498	D-WP(C)/54275/2024	STATE OF ODISHA ASHOK KUMAR DASH VS	SAUBHAGYA KUMAR SAMAL VS	// 0	
499	D-WP(C)/54276/2024	STATE OF ODISHA GOPAL NAYAK	SHASHI BHUSAN JENA	//	

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		VS	VS	()	
500	D-ABLAPL/38917/2024	STATE OF ODISHA LIPUN SASMAL	OM PRAKASH SARAN	DHENKANAL SADAR /953 /2024	AOR20220000371C202400126
		VS	VS	()	
501	D-ABLAPL/38924/2024	STATE OF ODISHA SAGAR PRADHAN	ANUGRAHA NARAYAN SAMANTRAY	KUJANGA /201 /2024	
		VS	VS	()	
502	D-ABLAPL/38930/2024	STATE OF ODISHA SUSHANTA MISHRA	BISWAJIT MOHAPATRA	NAIKANI-DIHI /275 /2024	
		VS	VS	()	
503	D-ABLAPL/38931/2024	STATE OF ODISHA JAYANTA PRADHAN @ PADHAN	AMIT KUMAR SAA	PADAMPUR /278 /2022	
		VS	VS	()	
504	D-ABLAPL/38934/2024	STATE OF ODISHA LAXMIDHAR PARIDA @ LAXMIKANTA PARIDA	BISWAJIT MOHAPATRA	NAIKANI-DIHI /275 /2024	
		VS	VS	()	
505	D-ABLAPL/38940/2024	STATE OF ODISHA GANESH BEHERA	SATYA RANJAN PATI	PURI SADAR /544 /2024	
		VS	VS	()	
506	D-ABLAPL/38945/2024	STATE OF ODISHA ISWAR NAIK	PRAKASH KUMAR MISHRA	TALCHER TOWN /639 /2024	
		VS	VS	()	
507	D-ABLAPL/38948/2024	STATE OF ODISHA SAMARPITA CHOWUDHURY	KUMAR PRAJWAL	BIDANASI /306 /2024	
		VS	VS	()	
508	D-ABLAPL/38953/2024	STATE OF ODISHA MANORANJAN PANIGRAHI@MANO RANJAN	KULDEEP MOHANTY	KAPTIPADA /311 /2024	AOD20240000012C202400015
		VS	VS	()	
509	D-ABLAPL/38957/2024	STATE OF ODISHA SUBASH BEHERA	SOUBHAGYA KUMAR DASH	GHASIPURA /423 /2024	AOR20220001631C202400207
		VS	VS	()	
510	D-ABLAPL/38959/2024	STATE OF ODISHA MAMATA RANI KAR	DEEPAK KUMAR MOHAPATRA	NILGIRI /345 /2024	
		VS	VS	()	

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511	D-ABLAPL/38961/2024	STATE OF ODISHA MEGHA BANSAL VS	RAJESH KUMAR TRIPATHY VS	// BHADRAK TOWN /593 /2024 ()	
512	D-ABLAPL/38963/2024 ABLAPL/14950/2024	STATE OF ODISHA PRAVAT KUMAR PAHI VS	LALIT KUMAR MAHARANA VS	// DHARMASALA /870 /2024 ()	
513	D-ABLAPL/38964/2024	STATE OF ODISHA TRINATH BEHERA VS	ASUTOSH TRIPATHY VS	// BANTALA /479 /2024 ()	AOR20220001648C202400097
514	D-ABLAPL/38965/2024	STATE OF ODISHA JAGAN @ BIJAYA DAS VS	PRADEEP KUMAR DAS VS	// NANDIPADA /55 /2007 ()	
515	D-ABLAPL/38967/2024	STATE OF ODISHA SK.NASIM VS	SARFARAZ AHMED VS	// KAKATAPUR /191 /2024 ()	
516	D-ABLAPL/38969/2024	STATE OF ODISHA TAPAS SAHOO VS	PARSURAM DAS VS	// BRAHMAGIRI /522 /2024 ()	
517	D-ABLAPL/38971/2024	STATE OF ODISHA RUNU DAS VS	SANJIB KUMAR BHANJADEO VS	// NIRAKARPUR /219 /2024 ()	
518	D-ABLAPL/38973/2024	STATE OF ODISHA BITHIKA SETHI VS	PRAKASH RANJAN BARIK VS	// KARANJIA /396 /2024 ()	
519	D-ABLAPL/38978/2024	STATE OF ODISHA RAF SAHA VS	BISWARANJAN DALAI VS	// PLANTSITE /1067 /2024 ()	
520	D-ABLAPL/38979/2024	STATE OF ODISHA SUMANT KARNA @ SUMANTA KU. KARNA VS	JUGALA KISHORE PANDA VS	// BOUDH /398 /2024 ()	
521	D-ABLAPL/38987/2024	STATE OF ODISHA BARDAN SUNA VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	// TUSRA /347 /2024 () //	

ORISSA HIGH COURT**FILING REPORT AS ON :24/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/38990/2024	SITA RAM GANGEI VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	SINGLA /96 /2024 () //	AOR20220001087C202400109
523	D-ABLAPL/38991/2024	KRISHNAPADA ROY VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	UMERKOTE /437 /2024 () //	
524	D-ABLAPL/38993/2024	NALU @ KUMAR SATYAJEET SAHOO VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SORO /89 /2024 () //	
525	D-ABLAPL/38998/2024	KALIA JENA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	DELANGA /101 /2023 () //	
526	D-ABLAPL/38999/2024	PRADEEP KAR VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BANSADA /393 /2024 () //	
527	D-ABLAPL/39007/2024	SEKH MANWAR VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	SORO /1050 /2024 () //	AOR20220001797C202400012
528	D-ABLAPL/39020/2024	RAKESH JENA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	PURIGHAT /47 /2024 () //	
529	D-ABLAPL/39021/2024	BISWAJIT BHANJA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CHOUDWAR /652 /2024 () //	
530	D-ABLAPL/39024/2024	GAYATRI MOHAPATRA VS UNION OF INDIA	ANIMESH SINGH VS	//0 () //	
531	D-ABLAPL/39026/2024	SUMIT KUMAR MANGARAJ @ RINKU VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /481 /2024 () //	
532	D-ABLAPL/39027/2024	RUDRA @ RUDRASIS NATH VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	CHOUDWAR /652 /2024 () //	
533	D-ABLAPL/39028/2024	PRASANTA BADAJENA	SAKTI PRASAD DAS	KHURDA MODEL /465 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/39030/2024	SANKARSHAN BARIK	AMITAV TRIPATHY	MANAMUNDA /122 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/39033/2024	PRADIP KANKAR	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/39036/2024	MUKTIKANTA SAHOO	GYANENDRA KUMAR PARIDA	DHARMASALA /686 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/39038/2024	SUNIL BHUMIJ	TRILOCHAN DASH	LATHIKATA /104 /2024	AOR20220002374C202400036
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/39049/2024	GAJIA JENA @ CHITTARANJAN JENA	KRUSHNA CHANDRA SETHI	BADAMBADI /426 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/39050/2024	KASI ROUT	LAXMIDHAR MAHAPATRA	CAPITAL P.S. /533 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/39056/2024	BAPI SAHOO @ JYOTI RANJAN SAHOO	SANATAN PANI	JAJPUR ROAD /707 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/39058/2024	ANIL @ BISWAJIT NAYAK	AMLAN SHAKTI PAUL	CHANDAKA P.S. /404 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/39059/2024	TAPAN KUMAR PRADHAN	AMLAN SHAKTI PAUL	DHAULI PS /262 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/39060/2024	SADANANDA RANA	SACHIDANANDA PADHEE	barpalli /401 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/39068/2024	SUBRAT MONTRY @ SUBRAT MOHANTY	SIDDHARTH GOUTAM DAS	GOPALPUR /346 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/39071/2024	STATE OF ODISHA T.ANIL VS	SAPAN KUMAR PAL VS	// JEYPORE MAHILA /98 /2023 ()	
546	D-ABLAPL/39074/2024	STATE OF ODISHA NIRAKAR PRADHAN VS	BIBHUDUTTA BISWAL VS	// GURUDIJHATIA /216 /2024 ()	
547	D-ABLAPL/39075/2024	STATE OF ODISHA UMAKANTA MOHAPATRA VS	SAGARIKA SAHOO VS	// BHADRAK TOWN /718 /2024 ()	
548	D-ABLAPL/39078/2024	STATE OF ODISHA SUNTANU KUMAR BALABANTARAY @ SANTANU KUMAR @ SANTANU VS	KABIR @ SAHOO VS	// FATEGARH /264 /2024 ()	
549	D-ABLAPL/39081/2024	STATE OF ODISHA RAGHUNANDAN NAYAK VS	SUNIL KUMAR PALAI VS	// GOLANTHARA (BERHAMPUR) /210 /2021 ()	
550	D-ABLAPL/39084/2024	STATE OF ODISHA CHAITAN GANGAI@CHAITANYA GANGAI VS	ARUN KUMAR BEHERA VS	// TALASARI MARINE /115 /2024 ()	AOR20220003422C202400112
551	D-ABLAPL/39085/2024	STATE OF ODISHA RAMESH NAYAK VS	LAXMINARAYAN SAHOO VS	// TUMUSINGA /293 /2024 ()	
552	D-ABLAPL/39086/2024	STATE OF ODISHA RAJENDRA SAMAL VS	AJAYA NAYAK VS	// RASOL /336 /2024 ()	
553	D-ABLAPL/39094/2024	STATE OF ODISHA SK.ASIF VS	MD.RIAZ VS	// HINDOL /336 /2024 ()	
554	D-ABLAPL/39098/2024	STATE OF ODISHA LAXMI KANTA PRADHAN VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /98 /2024 ()	
555	D-ABLAPL/39100/2024	STATE OF ODISHA PRAMOD BEHERA @ PRAMAD BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /683 /2024 ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/39101/2024	BIDYADHAR SAHOO VS STATE OF ODISHA	GANGADHAR SAMAL VS	AUL /721 /2024 () //	
557	D-ABLAPL/39102/2024	RAVI KUMAR GUPTA VS UNION OF INDIA	EKTA AGARWAL VS	//0 () //	
558	D-ABLAPL/39105/2024	SANTANU BALABANTARAY @ ANUJ BALABANTARAY VS STATE OF ODISHA	KABIRAJ SAHOO VS	FATEGARH /305 /2024 () //	
559	D-ABLAPL/39106/2024	CHAGLU @ AMAR BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /425 /2024 () //	AOR20220002787C202400161
560	D-ABLAPL/39109/2024	RAMAKANTA BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// () //	AOR20220002787C202400162

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MISC CASES FILED on :24/12/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTR/39112/2024 CONTR/ /	ASHOK KUMAR BHUYAN MP	KALINGA KESHARI MOHAPATRA	6/2024
2	D-SAO/54082/2024 SAO/ /	BIDYUTLATA PRADHAN MP	MANOJ KUMAR MOHANTY	50/2024
3	D-CRLLP/39108/2024 CRLLP/ /	STATE OF ODISHA MP	PARTHA SARATHI NAYAK, A.G.A.	63/2024
4	D-WPC(OAC)/1084/2019 WPC(OAC)/1084/2019	BIJESWAR PANDA MP	BIJAYA KUMAR BEHERA 1	107/2024
5	D-CRLMP/39013/2024 CRLMP/ /	JAYASHREE DASH MP	SIDHARTHA MISHRA	287/2024
6	D-CRLMP/27649/2024 CRLMP/1366/2024	SAMBIT MOHANTY MP	GANESH PRASAD MOHANTY	288/2024
7	D-CRLMP/27649/2024 CRLMP/1366/2024	SAMBIT MOHANTY MP	KURESH PRASAD DASH	289/2024
8	D-CRLMP/34935/2024 CRLMP/1630/2024	PRAFULLA KUMAR NAYAK MP	SANDIPANI NAYAK	290/2024
9	D-JCRLA/156/2023 JCRLA/156/2023	SARATHI KISAN MP	ADV., BINAPANI TRIPATHY	301/2024
10	D-TRP(C)/54065/2024 TRP(C)/ /	SAROJ KUMAR BEHERA MP	RABI NARAYAN MOHANTY	439/2024
11	D-TRP(C)/54141/2024 TRP(C)/ /	KALYANI MAHAPATRA MP	GHANASHYAM NAMTOAR	440/2024
12	D-TRP(C)/54227/2024 TRP(C)/ /	PRAGYAMAYEE NAIK MP	SUSHANTA KUMAR PRADHAN	441/2024
13	D-LAA/82/2017 LAA/82/2017	MANGARAJ BEHERA MP		457/2024
14	D-RVWPET/54028/2024 RVWPET/ /	CHINTAMANI GOUD MP	ADV.	485/2024
15	D-RVWPET/54112/2024 RVWPET/ /	ASHISH KU.PRUSTY@BARIHA MP	GOKULA NANDA SAHU	486/2024
16	D-RPFAM/48231/2024 RPFAM/ /	PRAVAT SAHOO@PRABHAT KUMAR SAHOO MP	SAROJ KUMAR DASH	577/2024
17	D-CMAPL/52848/2024 CMAPL/ /	PRAMILA SINGH MP	ADV.	654/2024
18	D-CMAPL/54061/2024 CMAPL/ /	SAMIR MOHAMMAD MP	ADV.	655/2024
19	D-CMAPL/54071/2024 CMAPL/ /	BIRANGE MUNDA MP	ADV.	656/2024
20	D-CMAPL/54136/2024 CMAPL/ /	M/S.CHANDAN TRANSPORT MP	ASHOK KUMAR SARANGI	657/2024
21	D-CMAPL/54145/2024 CMAPL/ /	PREMANANDA SAHOO MP	LAXMIKANTA MOHANTY	658/2024
22	D-CMAPL/54166/2024 CMAPL/ /	GURU CHARAN SAMAL MP	ADV.	659/2024
23	D-FAO/48158/2024 FAO/592/2024	D.M., ORIENTAL INSURANCE CO.LTD., CUTTACK MP	LAXMIKANTA KUMAR MAHALI	1065/2024
24	D-FAO/54041/2024 FAO/ /	BISHNU CHARAN CHOUDHURY MP	BIBHU PRASAD DAS	1066/2024
25	D-FAO/54041/2024 FAO/ /	BISHNU CHARAN CHOUDHURY MP	BIBHU PRASAD DAS	1067/2024
26	D-FAO/53102/2024	MANAGER,T.P.HUB,NATIONAL INSURANCE CORPORATION,CUTTACK		

	FAO/ /	MP		1068/2024
27	D-FAO/395/2007	ARAKHITA RANA	M/S.PRASANNA K.SAHU	
	FAO/395/2007	MP		1069/2024
28	D-FAO/395/2007	ARAKHITA RANA	M/S.PRASANNA K.SAHU	
	FAO/395/2007	MP		1070/2024
29	D-FAO/395/2007	ARAKHITA RANA	M/S.PRASANNA K.SAHU	
	FAO/395/2007	MP		1071/2024
30	D-FAO/395/2007	ARAKHITA RANA	M/S.PRASANNA K.SAHU	
	FAO/395/2007	MP		1072/2024
31	D-FAO/395/2007	ARAKHITA RANA	M/S.PRASANNA K.SAHU	
	FAO/395/2007	MP		1073/2024
32	D-FAO/395/2007	ARAKHITA RANA	M/S.PRASANNA K.SAHU	
	FAO/395/2007	MP		1074/2024
33	D-CRLREV/290/2022	URMILA PARIDA	DEBASNAN DAS	
	CRLREV/290/2022	MP		1201/2024
34	D-CRLREV/38244/2024	OWES AHEMMED KHAN	PUSPAMITRA MOHAPATRA	
	CRLREV/ /	MP		1202/2024
35	D-CRLREV/38989/2024	ASHIS MALLICK	PUSPAMITRA MOHAPATRA	
	CRLREV/ /	MP		1203/2024
36	D-CRLREV/39022/2024	DEBI PRASANNA DWIBEDI	NIRANJAN LENKA	
	CRLREV/ /	MP		1204/2024
37	D-CRLREV/39022/2024	DEBI PRASANNA DWIBEDI	NIRANJAN LENKA	
	CRLREV/ /	MP		1205/2024
38	D-CRLREV/39037/2024	MANCHAN SAHU	SUSANTA KUMAR TRIPATHY	
	CRLREV/ /	MP		1206/2024
39	D-CRLREV/39037/2024	MANCHAN SAHU	SUSANTA KUMAR TRIPATHY	
	CRLREV/ /	MP		1207/2024
40	D-CRLREV/38989/2024	ASHIS MALLICK	PUSPAMITRA MOHAPATRA	
	CRLREV/ /	MP		1208/2024
41	D-CRLREV/39063/2024	SWAROOP KUMAR SAHOO	SHIB SHANKAR MOHANTY	
	CRLREV/ /	MP		1209/2024
42	D-CRLREV/39090/2024	PRAFULLA KUMAR HARICHANDAN RAY	MANOJ KUMAR PATI	
	CRLREV/ /	MP		1210/2024
43	D-RSA/89/2013	NIRANJAN APATA	M/S. RAMESH AGRAWAL,P.K.BEHERA,R.AGRAWAL,R.RAJGARHIA,A	
	RSA/89/2013	MP		1523/2024
44	D-RSA/587/2003	GOURAHARI MOHANTY	ANKITA MUKHERJI	
	RSA/587/2003	MP		1524/2024
45	D-RSA/587/2003	GOURAHARI MOHANTY	M/S. ASHOK MUKHARJI, S. PRIYADARSHINI, S. SAHOO	
	RSA/587/2003	MP		1525/2024
46	D-RSA/587/2003	GOURAHARI MOHANTY	M/S. ASHOK MUKHARJI, S. PRIYADARSHINI, S. SAHOO	
	RSA/587/2003	MP		1526/2024
47	D-RSA/587/2003	GOURAHARI MOHANTY	M/S. ASHOK MUKHARJI, S. PRIYADARSHINI, S. SAHOO	
	RSA/587/2003	MP		1527/2024
48	D-RSA/337/2019	PARSHURAM GIRI	SOUMYA MISHRA	
	RSA/337/2019	MP		1528/2024
49	D-RSA/337/2019	PARSHURAM GIRI	SOUMYA MISHRA	
	RSA/337/2019	MP		1529/2024
50	D-RSA/337/2019	PARSHURAM GIRI	SOUMYA MISHRA	
	RSA/337/2019	MP		1530/2024
51	D-RSA/33830/2024	BIDYADHAR SAHOO	TAPAN KUMAR MOHANTY	
	RSA/307/2024	MP		1531/2024
52	D-RSA/337/2019	PARSHURAM GIRI	SOUMYA MISHRA	
	RSA/337/2019	MP		1532/2024
53	D-RSA/337/2019	PARSHURAM GIRI	SOUMYA MISHRA	
	RSA/337/2019	MP		1533/2024
54	D-RSA/337/2019	PARSHURAM GIRI	SOUMYA MISHRA	
	RSA/337/2019	MP		1534/2024
55	D-RSA/54021/2024	DHARITRI MAJHI	SANJAY KUMAR PRADHAN	
	RSA/ /	MP		1535/2024
56	D-RSA/296/2023	GEETANJALI PANI	BIBEKANANDA BHUYAN	
	RSA/296/2023	MP		1536/2024
57	D-RSA/253/2019	PREMALATA PANDAB	M/S.HIMANSHU SEKHAR PANDA	
	RSA/253/2019	MP		1537/2024

58	D-RSA/445/2009 RSA/445/2009	GOBINDA CH.PRADHAN MP	M/S.SAMARESWAR MOHANTY	1538/2024
59	D-RSA/445/2009 RSA/445/2009	GOBINDA CH.PRADHAN MP	M/S.SAMARESWAR MOHANTY	1539/2024
60	D-RSA/445/2009 RSA/445/2009	GOBINDA CH.PRADHAN MP	M/S.SAMARESWAR MOHANTY	1540/2024
61	D-RSA/445/2009 RSA/445/2009	GOBINDA CH.PRADHAN MP	M/S.SAMARESWAR MOHANTY	1541/2024
62	D-RSA/445/2009 RSA/445/2009	GOBINDA CH.PRADHAN MP	M/S.SAMARESWAR MOHANTY	1542/2024
63	D-RSA/445/2009 RSA/445/2009	GOBINDA CH.PRADHAN MP	M/S.SAMARESWAR MOHANTY	1543/2024
64	D-RSA/11168/2024 RSA/82/2024	KHAGESWAR JENA MP	NIROD KUMAR SAHU	1544/2024
65	D-RSA/225/2020 RSA/225/2020	SAJUMAN BIBI MP	BHASKAR CHANDRA PANDA, M/S PRASANTA KU. SATAPATHY, K.C.	1545/2024
66	D-RSA/225/2020 RSA/225/2020	SAJUMAN BIBI MP	BHASKAR CHANDRA PANDA, M/S PRASANTA KU. SATAPATHY, K.C.	1546/2024
67	D-RSA/225/2020 RSA/225/2020	SAJUMAN BIBI MP	BHASKAR CHANDRA PANDA, M/S PRASANTA KU. SATAPATHY, K.C.	1547/2024
68	D-RSA/225/2020 RSA/225/2020	SAJUMAN BIBI MP	BHASKAR CHANDRA PANDA, M/S PRASANTA KU. SATAPATHY, K.C.	1548/2024
69	D-RSA/225/2020 RSA/225/2020	SAJUMAN BIBI MP	BHASKAR CHANDRA PANDA, M/S PRASANTA KU. SATAPATHY, K.C.	1549/2024
70	D-RSA/225/2020 RSA/225/2020	SAJUMAN BIBI MP	BHASKAR CHANDRA PANDA, M/S PRASANTA KU. SATAPATHY, K.C.	1550/2024
71	D-RSA/225/2020 RSA/225/2020	SAJUMAN BIBI MP	BHASKAR CHANDRA PANDA, M/S PRASANTA KU. SATAPATHY, K.C.	1551/2024
72	D-RSA/225/2020 RSA/225/2020	SAJUMAN BIBI MP	BHASKAR CHANDRA PANDA, M/S PRASANTA KU. SATAPATHY, K.C.	1552/2024
73	D-RSA/225/2020 RSA/225/2020	SAJUMAN BIBI MP	BHASKAR CHANDRA PANDA, M/S PRASANTA KU. SATAPATHY, K.C.	1553/2024
74	D-RSA/225/2020 RSA/225/2020	SAJUMAN BIBI MP	BHASKAR CHANDRA PANDA, M/S PRASANTA KU. SATAPATHY, K.C.	1554/2024
75	D-RSA/225/2020 RSA/225/2020	SAJUMAN BIBI MP	BHASKAR CHANDRA PANDA, M/S PRASANTA KU. SATAPATHY, K.C.	1555/2024
76	D-RSA/225/2020 RSA/225/2020	SAJUMAN BIBI MP	BHASKAR CHANDRA PANDA, M/S PRASANTA KU. SATAPATHY, K.C.	1556/2024
77	D-RSA/209/2019 RSA/209/2019	BASANTA PRADHAN MP		1557/2024
78	D-RSA/54059/2024 RSA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	1558/2024
79	D-RSA/54059/2024 RSA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	1559/2024
80	D-CMP/51067/2024 CMP/ /	UMAKANTA DWIBEDI MP	SOUMYA MISHRA	1564/2024
81	D-CMP/54083/2024 CMP/ /	PRAMILA DEHURY @ PRAMILA PRADHAN MP	PRAVAT KUMAR NAYAK	1565/2024
82	D-CMP/54097/2024 CMP/ /	SANJUKTA PATTANAİK MP	DIGAMBAR SETHI	1566/2024
83	D-CMP/53969/2024 CMP/ /	SRUSTHIDHAR DEY MP	BANSHIDHAR BUG	1567/2024
84	D-CMP/53970/2024 CMP/ /	PRAMOD SAHOO MP	SAMARENDRA BAHADUR	1568/2024
85	D-CMP/54200/2024 CMP/ /	SK.RAFIQUE HAZARI MP	DWARIKA PRASAD MOHANTY	1569/2024
86	D-CMP/54209/2024 CMP/ /	NARAYAN ACHARYA MP	BHASKAR CHANDRA PANDA	1570/2024
87	D-BLAPL/27824/2024 BLAPL/9475/2024	SUNIL KUMR JENA MP	BHABANI SHANKAR DASPARIDA	1684/2024
88	D-BLAPL/27907/2024 BLAPL/9470/2024	RAVINDRA KUMAR GUPTA MP	DIBYAJYOTI SAHOO	1685/2024
89	D-ABLAPL/27708/2024	SK. ABDOL @ GULAM HOSEN	PRAKASH CHANDRA DASH	

	ABLAPL/10222/2024	MP		2976/2024
90	D-ABLAPL/31367/2024	SK. ABDOL @ GULAM HOSEN	PRAKASH CHANDRA DASH	
	ABLAPL/12348/2024	MP		2977/2024
91	D-ABLAPL/25749/2024	SK.ABDOL @ GULAM HOSEN	PRAKASH CHANDRA DASH	
	ABLAPL/9430/2024	MP		2978/2024
92	D-ABLAPL/26808/2024	SK. ABDOL @ GULAM HOSEN	PRAKASH CHANDRA DASH	
	ABLAPL/9898/2024	MP		2979/2024
93	D-ABLAPL/31542/2024	SK.ABDOL @ GULAM HOSEN	PRAKASH CHANDRA DASH	
	ABLAPL/11849/2024	MP		2980/2024
94	D-ABLAPL/28551/2024	SK ABDOL @ GULAM HOSEN	PRAKASH CHANDRA DASH	
	ABLAPL/10485/2024	MP		2981/2024
95	D-ABLAPL/31430/2024	SK. ABDOL @ GULAM HOSEN	PRAKASH CHANDRA DASH	
	ABLAPL/11728/2024	MP		2982/2024
96	D-ABLAPL/7024/2024	RABINDRA PANIGRAHI		
	ABLAPL/2630/2024	MP		2983/2024
97	D-ABLAPL/7049/2017	SK.MAHEFUZ ALI	IMRAN KHAN	
	ABLAPL/7049/2017	MP		2984/2024
98	D-ABLAPL/25399/2024	SRIDHAR MALIK		
	ABLAPL/9415/2024	MP		2985/2024
99	D-ABLAPL/33562/2024	GAGAN BIHARI BISWAL		
	ABLAPL/12758/2024	MP		2986/2024
100	D-ABLAPL/30046/2024	GHANASHYAM PANDEY		
	ABLAPL/11164/2024	MP		2987/2024
101	D-ABLAPL/29314/2024	MANAS RANJAN MAHAPATRA		
	ABLAPL/11327/2024	MP		2988/2024
102	D-ABLAPL/25848/2024	AJU@AJAY KUMAR SAHOO	PANCHANAN PANIGRAHI	
	ABLAPL/9541/2024	MP		2989/2024
103	D-ABLAPL/25842/2024	AJU@AJAY KUMAR SAHOO	PANCHANAN PANIGRAHI	
	ABLAPL/9538/2024	MP		2990/2024
104	D-ABLAPL/25845/2024	AJU@AJAY KUMAR SAHOO	PANCHANAN PANIGRAHI	
	ABLAPL/9540/2024	MP		2991/2024
105	D-ABLAPL/25835/2024	AJU@AJAY KUMAR SAHOO	PANCHANAN PANIGRAHI	
	ABLAPL/9543/2024	MP		2992/2024
106	D-ABLAPL/11111/2024	PRASANT MALIK		
	ABLAPL/4380/2024	MP		2993/2024
107	D-ABLAPL/36624/2024	GANESH SARKAR	MANOJ BIHARI DAS	
	ABLAPL/14094/2024	MP		2994/2024
108	D-ABLAPL/34315/2024	BUDHADEB JENA	SIDHARTHA MISHRA	
	ABLAPL/12966/2024	MP		2995/2024
109	D-ABLAPL/21665/2024	RAMA CHANDRA DASH	ANIRUDHA DAS	
	ABLAPL/7793/2024	MP		2996/2024
110	D-ABLAPL/21665/2024	RAMA CHANDRA DASH	ANIRUDHA DAS	
	ABLAPL/7793/2024	MP		2997/2024
111	D-ABLAPL/16137/2024	SATYA SAHU @ SATYA NARAYAN SAHU		
	ABLAPL/5609/2024	MP		2998/2024
112	D-MACA/53585/2024	SANJAYA NAYAK	KAPILA CHARAN NAYAK	
	MACA/ /	MP		3072/2024
113	D-MACA/53582/2024	MANDAKINI LUHA	KAPILA CHARAN NAYAK	
	MACA/ /	MP		3073/2024
114	D-MACA/54037/2024	NARA NAGABANSA	DHANANJAYA MUND	
	MACA/ /	MP		3074/2024
115	D-MACA/1033/2018	NATIONAL INSURANCE CO.LTD.		
	MACA/1033/2018	MP		3075/2024
116	D-MACA/54042/2024	SIRIKA RITA@REETA SIRIKA	DHANANJAYA MUND	
	MACA/ /	MP		3076/2024
117	D-MACA/54050/2024	D.M., NATIONAL INSURANCE CO.LTD.,CUTTACK	MAHESH SINHA	
	MACA/ /	MP		3077/2024
118	D-MACA/53097/2024	D.M.,NATIONAL INSURANCE CO.LTD.,KHURDA	MAHESH SINHA	
	MACA/ /	MP		3078/2024
119	D-MACA/53294/2024	D.M., ORIENTAL INSURANCE CO.LTD., BALASORE	MAHESH SINHA	
	MACA/ /	MP		3079/2024
120	D-MACA/53295/2024	D.M.,ORIENTAL INSURANCE CO.LTD.,SAMBALEPUR	MAHESH SINHA	
	MACA/ /	MP		3080/2024

121	D-MACA/53384/2024 MACA/ /	D.M NATIONAL INSURANCE CO. LTD., CUBBERKOT MP	BHASKAR MOHAPATRA	3081/2024
122	D-MACA/54102/2024 MACA/ /	D.M., THE LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD. MP	ANURAG KANUNJIA	3082/2024
123	D-MACA/89/2021 MACA/89/2021	M/S. IFFCO TOKIO G.I.CO. LTD. MP		3083/2024
124	D-MACA/54159/2024 MACA/ /	D.M., UNITED INDIA INSURANCE CO.LTD. MP	RUPAK KHALA PATI	3084/2024
125	D-MACA/54169/2024 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	BIJEETANANDA UDGATA	3085/2024
126	D-MACA/54169/2024 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	BIJEETANANDA UDGATA	3086/2024
127	D-MACA/54169/2024 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	BIJEETANANDA UDGATA	3087/2024
128	D-MACA/54195/2024 MACA/ /	JAMINI DANDASENA MP	DHIRENDRA KUMAR MOHAPATRA	3088/2024
129	D-MACA/54195/2024 MACA/ /	JAMINI DANDASENA MP	DHIRENDRA KUMAR MOHAPATRA	3089/2024
130	D-MACA/50422/2024 MACA/ /	BASANTA KUMAR SADANGI MP	DEBASISH PATNAIK	3090/2024
131	D-MACA/50422/2024 MACA/ /	BASANTA KUMAR SADANGI MP	DEBASISH PATNAIK	3091/2024
132	D-CRLA/35911/2024 CRLA/1351/2024	SUBASH@SUJA MUNDA MP	SHISHIR KUMAR SAMAL	3366/2024
133	D-CRLA/38943/2024 CRLA/ /	RAMA CHANDRA SETHY MP	ARIJEET MISHRA	3367/2024
134	D-CRLA/38943/2024 CRLA/ /	RAMA CHANDRA SETHY MP	ARIJEET MISHRA	3368/2024
135	D-CRLA/417/2019 CRLA/417/2019	SANTOSH BISWAL MP	BAIBASWATA PANIGRAHI MR.PULAKESH MOHANTY	3369/2024
136	D-CRLA/39010/2024 CRLA/ /	SUBHRAJYOTI SAHOO MP	DEBA PRASAD DAS	3370/2024
137	D-CRLA/39010/2024 CRLA/ /	SUBHRAJYOTI SAHOO MP	DEBA PRASAD DAS	3371/2024
138	D-CRLA/39025/2024 CRLA/ /	GHANA BADARA MP	PRABIR KUMAR RAY	3372/2024
139	D-CRLA/39025/2024 CRLA/ /	GHANA BADARA MP	PRABIR KUMAR RAY	3373/2024
140	D-CRLA/39025/2024 CRLA/ /	GHANA BADARA MP	PRABIR KUMAR RAY	3374/2024
141	D-CRLA/177/2022 CRLA/177/2022	SUDHANSU ROUT@BASU MP	PRASANTA KUMAR SAHOO	3375/2024
142	D-CRLA/39041/2024 CRLA/ /	LUKU @ PRAKASH NAIK MP	MANAS KUMAR CHAND	3376/2024
143	D-CRLA/39046/2024 CRLA/ /	ROHIT KUMAR DAS MP	PRINCE PATNAIK	3377/2024
144	D-CRLA/39046/2024 CRLA/ /	ROHIT KUMAR DAS MP	PRINCE PATNAIK	3378/2024
145	D-CRLA/39093/2024 CRLA/ /	MANAS MALLICK MP	DIBYAJYOTI SAHOO	3379/2024
146	D-CRLA/39093/2024 CRLA/ /	MANAS MALLICK MP	DIBYAJYOTI SAHOO	3380/2024
147	D-CRLMC/38918/2024 CRLMC/ /	KANHU CHARAN MISHRA @ BUDHA MP	DEVASHIS PANDA	3454/2024
148	D-CRLMC/38937/2024 CRLMC/ /	GAGAN BIHARI SAHOO MP	ARIJEET MISHRA	3455/2024
149	D-CRLMC/38939/2024 CRLMC/ /	DHRUBA CHARAN BAL MP	DEEPAK KUMAR SAMANTARAY	3456/2024
150	D-CRLMC/30076/2024 CRLMC/3853/2024	RAJIV JAIN MP		3457/2024
151	D-CRLMC/38946/2024 CRLMC/ /	JAYANTA KUMAR DAS MP	SATYAJIT MOHAPATRA	3458/2024
152	D-CRLMC/38946/2024	JAYANTA KUMAR DAS	SATYAJIT MOHAPATRA	

	CRLMC/ /	MP		3459/2024
153	D-CRLMC/38968/2024	PADMA CHARAN JENA	SARFARAZ AHMED	
	CRLMC/ /	MP		3460/2024
154	D-CRLMC/38972/2024	RAJENDRA NARAYAN DAS	ANANTA NARAYAN PATTANAYAK	
	CRLMC/ /	MP		3461/2024
155	D-CRLMC/38980/2024	NILKAMAL PRADHAN	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		3462/2024
156	D-CRLMC/38988/2024	RAMAKRUSHNA BANARJEE @ RAMKRUSHNA BANARJEE	SHAMA BENTRI BARIK	
	CRLMC/ /	MP		3463/2024
157	D-CRLMC/38997/2024	KABUL @ LAXMAN KHORA @ KABULA KHORAYA	KPRORAYA KUMAR MAHARAJ	
	CRLMC/ /	MP		3464/2024
158	D-CRLMC/35740/2024	RAMESH CHANDRA BARAD		
	CRLMC/4495/2024	MP		3465/2024
159	D-CRLMC/39004/2024	ABHIMANYU BEHERA	SURYAKANTA DWIBEDI	
	CRLMC/ /	MP		3466/2024
160	D-CRLMC/34745/2024	JAYADEV PRADHAN		
	CRLMC/4421/2024	MP		3467/2024
161	D-CRLMC/27875/2024	RAJESH PATTNAIK	MAMATA MISHRA	
	CRLMC/3837/2024	MP		3468/2024
162	D-CRLMC/39032/2024	SUBHRA SUBHADARSHINI SAMAL	SUVASHISH PATTANAIAK	
	CRLMC/ /	MP		3469/2024
163	D-CRLMC/39039/2024	CHINMAYA KUMAR MOHAPATRA @ LULU MOHAPATRA	KOUSIK ANANDA GURU	
	CRLMC/ /	MP		3470/2024
164	D-CRLMC/39055/2024	SUBRAT KUMAR BEHERA	AMIT KUMAR NAG	
	CRLMC/ /	MP		3471/2024
165	D-CRLMC/39057/2024	ANANT BEHERA	DR. SUJATA DASH	
	CRLMC/ /	MP		3472/2024
166	D-CRLMC/39077/2024	AKSHYA KUMAR PATTANAIAK	BUDHIRAM DAS	
	CRLMC/ /	MP		3473/2024
167	D-CRLMC/39082/2024	BABURAM DEY	BHABANI SHANKAR DASPARIDA	
	CRLMC/ /	MP		3474/2024
168	D-WA/52112/2024	MANAGING COMMITTEE OF SANGRAMI RAJESHWARI	RAJESHWARI SCHOOL, NABARANGPUR	
	WA/ /	MP		8936/2024
169	D-WA/53946/2024	STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	
	WA/ /	MP		8937/2024
170	D-WA/53946/2024	STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	
	WA/ /	MP		8938/2024
171	D-WA/53946/2024	STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	
	WA/ /	MP		8939/2024
172	D-WA/54012/2024	NIRANJAN ROUT	ADV.	
	WA/ /	MP		8940/2024
173	D-WA/54012/2024	NIRANJAN ROUT	ADV.	
	WA/ /	MP		8941/2024
174	D-WA/53947/2024	STATE OF ODISHA	SARBESWAR BEHERA,A.S.C	
	WA/ /	MP		8942/2024
175	D-WA/53947/2024	STATE OF ODISHA	SARBESWAR BEHERA,A.S.C	
	WA/ /	MP		8943/2024
176	D-WA/53948/2024	RAKESH PATRA	MITU KUMAR BISWAL	
	WA/ /	MP		8944/2024
177	D-WA/53948/2024	RAKESH PATRA	MITU KUMAR BISWAL	
	WA/ /	MP		8945/2024
178	D-WA/53949/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8946/2024
179	D-WA/53465/2024	SHREEMAYEE SWETA SNIGDHA MISHRA	ASHIS KUMAR MISHRA	
	WA/3428/2024	MP		8947/2024
180	D-WA/53949/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8948/2024
181	D-WA/53949/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8949/2024
182	D-WA/53952/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8950/2024
183	D-WA/53952/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8951/2024

184	D-WA/53953/2024 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	8952/2024
185	D-WA/53953/2024 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	8953/2024
186	D-WA/53954/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8954/2024
187	D-WA/53954/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8955/2024
188	D-WA/54060/2024 WA/ /	JANANI PRADHAN MP	BIBEKANANDA BHUYAN	8956/2024
189	D-WA/53957/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8957/2024
190	D-WA/54060/2024 WA/ /	JANANI PRADHAN MP	BIBEKANANDA BHUYAN	8958/2024
191	D-WA/53957/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8959/2024
192	D-WA/53959/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8960/2024
193	D-WA/53959/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8961/2024
194	D-WA/53960/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8962/2024
195	D-WA/53960/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8963/2024
196	D-WA/53961/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8964/2024
197	D-WA/53961/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8965/2024
198	D-WA/53961/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8966/2024
199	D-WA/53962/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8967/2024
200	D-WA/53962/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8968/2024
201	D-WA/53962/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8969/2024
202	D-WA/53964/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8970/2024
203	D-WA/53964/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8971/2024
204	D-WA/53964/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8972/2024
205	D-WA/54101/2024 WA/ /	SANTOSH KUMAR SAHOO MP	DINESH KUMAR PANDA	8973/2024
206	D-WA/54101/2024 WA/ /	SANTOSH KUMAR SAHOO MP	DINESH KUMAR PANDA	8974/2024
207	D-WA/54109/2024 WA/ /	SOUMYA RANJAN SAHOO MP	DINESH KUMAR PANDA	8975/2024
208	D-WA/54109/2024 WA/ /	SOUMYA RANJAN SAHOO MP	DINESH KUMAR PANDA	8976/2024
209	D-WA/54117/2024 WA/ /	SAMEER RANJAN SAHOO MP	DINESH KUMAR PANDA	8977/2024
210	D-WA/54117/2024 WA/ /	SAMEER RANJAN SAHOO MP	DINESH KUMAR PANDA	8978/2024
211	D-WA/54132/2024 WA/ /	SUJATA MAHAPATRA MP	MANOJA KUMAR KHUNTIA	8979/2024
212	D-WA/54132/2024 WA/ /	SUJATA MAHAPATRA MP	MANOJA KUMAR KHUNTIA	8980/2024
213	D-WA/53965/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8981/2024
214	D-WA/53965/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8982/2024
215	D-WA/53965/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	

216	WA/ / D-WA/53967/2024	MP STATE OF ODISHA	SASWAT DAS,A.G.A	8983/2024
217	WA/ / D-WA/53967/2024	MP STATE OF ODISHA	SASWAT DAS,A.G.A	8984/2024
218	WA/ / D-WA/53967/2024	MP STATE OF ODISHA	SASWAT DAS,A.G.A	8985/2024
219	WA/ / D-WA/6445/2024	MP STATE OF ODISHA	JYOTIRMAY GUPTA	8986/2024
220	WA/197/2024 D-WA/6445/2024	MP STATE OF ODISHA	JYOTIRMAY GUPTA	8987/2024
221	WA/197/2024 D-WA/53934/2024	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	8988/2024
222	WA/ / D-WA/53934/2024	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	8989/2024
223	WA/ / D-WA/53934/2024	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	8990/2024
224	WA/ / D-WA/53935/2024	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	8991/2024
225	WA/ / D-WA/54215/2024	MP OPSC, REPRESENTED BY ITS SECRETARY TARUN PATNAIK		8992/2024
226	WA/ / D-WA/53935/2024	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	8993/2024
227	WA/ / D-WA/53935/2024	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	8994/2024
228	WA/ / D-WA/54215/2024	MP OPSC, REPRESENTED BY ITS SECRETARY TARUN PATNAIK		8995/2024
229	WA/ / D-WA/53936/2024	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	8996/2024
230	WA/ / D-WA/53936/2024	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	8997/2024
231	WA/ / D-WA/53936/2024	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	8998/2024
232	WA/ / D-WA/53937/2024	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	8999/2024
233	WA/ / D-WA/53937/2024	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	9000/2024
234	WA/ / D-WA/53937/2024	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	9001/2024
235	WA/ / D-WA/53938/2024	MP STATE OF ODISHA	SACHIDANANDA NAYAK, A.S.C.	9002/2024
236	WA/ / D-WA/53938/2024	MP STATE OF ODISHA	SACHIDANANDA NAYAK, A.S.C.	9003/2024
237	WA/ / D-WA/53938/2024	MP STATE OF ODISHA	SACHIDANANDA NAYAK, A.S.C.	9004/2024
238	WA/ / D-WP(C)/53920/2024	MP KAMAL KU. NAIK	SARADA PRASAD DASH	9005/2024
239	WP(C)/ / D-WP(C)/53930/2024	MP JYOTI RANJAN SAHOO	ASIT KUMAR DASH	17559/2024
240	WP(C)/ / D-WP(C)/53914/2024	MP DR. BIKASH DAS	DR. BINODA KUMAR MISHRA	17560/2024
241	WP(C)/ / D-WP(C)/53951/2024	MP KHIRA BEHERA	SOU MENDRA PATTANA I K	17561/2024
242	WP(C)/32867/2024 D-WP(C)/6837/2022	MP MANORANJAN SAMANTARAY	DR. BINODA KUMAR MISHRA, M/S S.D. ROUTHAY, J.BISWAL,AK DAS	17562/2024
243	WP(C)/6837/2022 D-WP(C)/6841/2022	MP PIUSHA RANJAN PARIDA	DR. BINODA KUMAR MISHRA	17563/2024
244	WP(C)/6841/2022 D-WP(C)/7232/2024	MP KISHORE CHANDRA MOHANTY		17564/2024
245	WP(C)/3879/2024 D-WP(C)/53915/2024	MP TRILOCHAN SAHU	ANUP NARAYAN MOHANTY	17565/2024
246	WP(C)/ / D-WP(C)/53538/2024	MP BINOD BHARASAGAR	LAXMI SHARMA	17566/2024
	WP(C)/32811/2024	MP		17567/2024

247	D-WP(C)/53539/2024 WP(C)/32814/2024	BIKHARI BHARASAGAR MP	LAXMI SHARMA	17568/2024
248	D-WP(C)/53977/2024 WP(C)/ /	DINA BALLAV SAHOO MP	AGASTI KANUNGO	17569/2024
249	D-WP(C)/53980/2024 WP(C)/ /	BHUBANESWAR SURO MP	BIRAJA PRASANNA DAS	17570/2024
250	D-WP(C)/41808/2023 WP(C)/41808/2023	PARAMA PRIYA BARIHA MP		17571/2024
251	D-WP(C)/53982/2024 WP(C)/ /	SARTHAK SHANKAR SAMAL MP	BIRAJA PRASANNA DAS	17572/2024
252	D-WP(C)/53983/2024 WP(C)/ /	SUBODH CHOUDHURY MP	BIRAJA PRASANNA DAS	17573/2024
253	D-WP(C)/53987/2024 WP(C)/ /	GOURAV JAISWAL MP	BIRAJA PRASANNA DAS	17574/2024
254	D-WP(C)/53550/2024 WP(C)/32733/2024	TUSHMAN DHARUA MP		17574/2024
255	D-WP(C)/53993/2024 WP(C)/ /	GEETANJALI PATRA MP	BIRAJA PRASANNA DAS	17575/2024
256	D-WP(C)/53998/2024 WP(C)/ /	MAMI BEHERA MP	PRONoy MOHANTY	17575/2024
257	D-WP(C)/54001/2024 WP(C)/ /	TIKI PATRA @TIKI MP	PRONoy MOHANTY	17576/2024
258	D-WP(C)/54004/2024 WP(C)/ /	MAHESWATA PARIDA MP	PRASANNA KUMAR MISRA	17577/2024
259	D-WP(C)/54009/2024 WP(C)/ /	M/S CORDANT ENGINEERING INDIA PVT. LTD. MP	DR. BINOD KUMAR MOHANTY	17578/2024
260	D-WP(C)/54014/2024 WP(C)/ /	M/S. GEOLANE INFRASTRUCTURES (P) LTD. MP	ABHIS SAHOO	17579/2024
261	D-WP(C)/8982/2024 WP(C)/4857/2024	BIBHUTI BHUSAN DAS MP	BHAGABAN MOHANTY	17580/2024
262	D-WP(C)/54016/2024 WP(C)/ /	SUKADEV BISWAL MP	BYOMOKESH SAHOO	17581/2024
263	D-WP(C)/54017/2024 WP(C)/ /	SWATI MULLICK MP	NAGEN KUMAR BARIK	17582/2024
264	D-WP(C)/45693/2024 WP(C)/27175/2024	DR. NIHAR RANJAN ROUT MP		17583/2024
265	D-WP(C)/54035/2024 WP(C)/ /	SAMBIT PATTNAIK MP	GOPINATH MISHRA	17584/2024
266	D-WP(C)/34217/2021 WP(C)/34217/2021	DUSMANTA KUMAR MOHANTY MP	ASHIS KUMAR MISHRA	17585/2024
267	D-WP(C)/50350/2024 WP(C)/32871/2024	KRUSHNA CHANDRA MISHRA MP	KARUNAKAR JENA	17586/2024
268	D-WP(C)/54039/2024 WP(C)/ /	SURESH KUMAR RANBIR MP	SARAT CHANDRA MEKAP	17587/2024
269	D-WP(C)/11703/2016 WP(C)/11703/2016	CHINMAYA BEHERA MP	M/S S.K.SAMAL,S.P.NATH,S.D.ROUTRAY,S.SEKHARM/S.NIRMAL RAN	17588/2024
270	D-WP(C)/53921/2024 WP(C)/ /	SANTOSH KUMAR BHOI MP	SUKANTA KUMAR DALAI	17589/2024
271	D-WP(C)/54049/2024 WP(C)/ /	MANMATH KUMAR SAHOO MP	KALI PRASAD MOHANTY	17590/2024
272	D-WP(C)/53922/2024 WP(C)/ /	NABA KISHORE SAHU MP	GOPABANDHU MISRA	17591/2024
273	D-WP(C)/38600/2023 WP(C)/38600/2023	TUNA BEHERA MP		17592/2024
274	D-WP(C)/34734/2023 WP(C)/34734/2023	SATYANARAYAN JANI MP		17593/2024
275	D-WP(C)/45713/2024 WP(C)/26967/2024	SANDIP SANKAR SWAIN MP		17594/2024
276	D-WP(C)/48322/2024 WP(C)/28970/2024	KARTIKA CHANDRA SAHOO MP		17595/2024
277	D-WP(C)/45175/2024 WP(C)/26641/2024	KALINGA EYE HOSPITAL, DHENKANAL MP	DR. BINODA KUMAR MISHRA	17596/2024
278	D-WP(C)/34733/2023	PRATAP KISHORE SAHANI		

	WP(C)/34733/2023	MP		17597/2024
279	D-WP(C)/54063/2024 WP(C)/ /	SAROJ KUMAR BEHERA MP	RABI NARAYAN MOHANTY	17598/2024
280	D-WP(C)/11634/2023 WP(C)/11634/2023	KASINATH PRADHAN MP		17599/2024
281	D-WP(C)/36046/2024 WP(C)/21060/2024	DR.RABI NARAYAN DHAR MP		17600/2024
282	D-WP(C)/53926/2024 WP(C)/ /	ANANTA CHARAN SAHU MP	GOPABANDHU MISRA	17601/2024
283	D-WP(C)/54084/2024 WP(C)/ /	HARA PRASAD ACHARI MP	ADYASIDHI MISHRA	17602/2024
284	D-WP(C)/54085/2024 WP(C)/ /	SK. ABDUL JAHID MP	PRAVASH CHANDRA JENA	17603/2024
285	D-WP(C)/54086/2024 WP(C)/ /	SONALI SUCHISMITA NAYAK MP	PRAVASH CHANDRA JENA	17604/2024
286	D-WP(C)/54091/2024 WP(C)/ /	DURGA PRASAD MAHAPATRA MP	ASWINI KUMAR KARMİ	17605/2024
287	D-WP(C)/54098/2024 WP(C)/ /	RATIKANTA MOHANTY MP	MANOJ KUMAR MOHANTY	17606/2024
288	D-WP(C)/48472/2024 WP(C)/30574/2024	ARABINDA CHANDRA PATTNAİK MP	PRITAM KUMAR MOHANTY	17607/2024
289	D-WP(C)/38157/2023 WP(C)/38157/2023	RABI NARAYAN MOHANTY MP	PRITAM KUMAR MOHANTY	17608/2024
290	D-WP(C)/54108/2024 WP(C)/ /	HAREKRUSHNA@RAMACHANDRA SETHİDR. SIMANCHALLA RANJİT MP		17609/2024
291	D-WP(C)/54107/2024 WP(C)/ /	GİRİDHARI BEHERA MP	SK. KALİM UDDİN	17610/2024
292	D-WP(C)/10425/2024 WP(C)/6136/2024	HARAPRIYA SAMANTARAY MP	KOUSİK ANANDA GURU	17611/2024
293	D-WP(C)/54113/2024 WP(C)/ /	PRAJNA PARAMİTA PRAHARAJ MP	SASHİBHUSAN DAS	17612/2024
294	D-WP(C)/54113/2024 WP(C)/ /	PRAJNA PARAMİTA PRAHARAJ MP	SASHİBHUSAN DAS	17613/2024
295	D-WP(C)/54113/2024 WP(C)/ /	PRAJNA PARAMİTA PRAHARAJ MP	SASHİBHUSAN DAS	17614/2024
296	D-WP(C)/54114/2024 WP(C)/ /	ORIENT PAPER MILLS, PROP. ORIENT PAPER INDUSTRİES LTD., BBSR MP		17615/2024
297	D-WP(C)/54121/2024 WP(C)/32844/2024	SABİTA KUANER MP	BIPLABA MOHANTY	17616/2024
298	D-WP(C)/43260/2024 WP(C)/25328/2024	SANGHAMİTRA PATRA MP	SUBHADUTTA ROUSTRAY	17617/2024
299	D-WP(C)/41233/2024 WP(C)/24270/2024	RASHMİTA SAHOO MP	SUBHADUTTA ROUSTRAY	17618/2024
300	D-WP(C)/43007/2024 WP(C)/25582/2024	SASANKA SEKHAR JENA MP	SUBHADUTTA ROUSTRAY	17619/2024
301	D-WP(C)/36452/2024 WP(C)/21675/2024	SANTOSH KUMAR SWAIN MP	BUDHADEV ROUSTRAY	17620/2024
302	D-WP(C)/41226/2024 WP(C)/24885/2024	PURNİMA BEHERA MP	SUBHADUTTA ROUSTRAY	17621/2024
303	D-WP(C)/54130/2024 WP(C)/ /	BIJAY KUMAR JENA MP	MANOJA KUMAR KHUNTİA	17622/2024
304	D-WP(C)/51457/2024 WP(C)/31497/2024	SUBAS CHANDRA SATAPATHY MP		17623/2024
305	D-WP(C)/6876/2024 WP(C)/3769/2024	SUSHREETA BARİCK MP	LAXMİKANTA MOHANTY	17624/2024
306	D-WP(C)/20109/2023 WP(C)/20109/2023	SUBHASH CHANDRA MOHANTA MP	LAXMİKANTA MOHANTY	17625/2024
307	D-WP(C)/54152/2024 WP(C)/ /	AJAY BHOİ MP	BİSWARANJAN MAHARATHA	17626/2024
308	D-WP(C)/54157/2024 WP(C)/ /	BİSWESWAR NANDA MP	DR. BİNODA KUMAR MİSHRA	17627/2024
309	D-WP(C)/15146/2023 WP(C)/15146/2023	SİBA PRASAD MALLİCK MP		17628/2024

310	D-WP(C)/3516/2020 WP(C)/3516/2020	RAJKISHORE SAMAL MP	SAMEER KUMAR DAS	17629/2024
311	D-WP(C)/25595/2014 WP(C)/25595/2014	UMASANKAR PANDA MP	M/S.JAYDEV SENGUPTA	17630/2024
312	D-WP(C)/4425/2024 WP(C)/2380/2024	SK. SAHAJAN MP	MALAYA BALABANTRAY	17631/2024
313	D-WP(C)/53933/2024 WP(C)/ /	SAHU METALIKS PVT LTD. MP	LALITENDU MOHAPATRA	17632/2024
314	D-WP(C)/54171/2024 WP(C)/ /	BIJAY KUMAR MALLICK MP	SMITA RANJAN PATNAIK	17633/2024
315	D-WP(C)/54173/2024 WP(C)/ /	M/S KINGS MAN RESTAURANT, PURI MP	SARADA PRASANNA SARANGI	17634/2024
316	D-WP(C)/50806/2024 WP(C)/30696/2024	BUDHIA MURMU MP	AMITABH MISHRA, SUBIR PALIT(SR.ADV)	17635/2024
317	D-WP(C)/50806/2024 WP(C)/30696/2024	BUDHIA MURMU MP	AMITABH MISHRA, SUBIR PALIT(SR.ADV)	17636/2024
318	D-WP(C)/54183/2024 WP(C)/ /	MITALI MISHRA MP	SUKANTA KUMAR DALAI	17637/2024
319	D-WP(C)/53931/2024 WP(C)/ /	SR CONSTRUCTION AND DEVELOPERS MP	SUKANTA KUMAR DALAI	17638/2024
320	D-WP(C)/12963/2021 WP(C)/12963/2021	DURGESHNANDINI MOHAPATRA MP	JYOTIRMAY GUPTA	17639/2024
321	D-WP(C)/12958/2021 WP(C)/12958/2021	ANITA SAMANTARAY MP	JYOTIRMAY GUPTA	17640/2024
322	D-WP(C)/12955/2021 WP(C)/12955/2021	GEETA BAL MP	JYOTIRMAY GUPTA	17641/2024
323	D-WP(C)/54201/2024 WP(C)/ /	JAGAN PALEI MP	MOHENDRA KUMAR MOHAPATRO	17642/2024
324	D-WP(C)/54192/2024 WP(C)/ /	M/S SUMEET SECURITY SERVICE MP	KANANBALA ROY CHOUDHURY	17643/2024
325	D-WP(C)/54212/2024 WP(C)/ /	KABITA RANI JENA MP	BHAWANI SANKAR PANIGRAHI	17644/2024
326	D-WP(C)/54213/2024 WP(C)/ /	JYOTIKANTA PANDA MP	NITYANANDA BEHURIA	17645/2024
327	D-WP(C)/46393/2024 WP(C)/27920/2024	DR.SNIGDHA PRAVA MISHRA MP		17646/2024
328	D-WP(C)/54220/2024 WP(C)/ /	BIJAY KUMAR RAJGADIA MP	AVIJIT PATNAIK	17647/2024
329	D-WP(C)/54242/2024 WP(C)/ /	MAMATA NAIK MP	SATYA NARAYAN BHRAMAR RAY	17648/2024
330	D-WP(C)/54244/2024 WP(C)/ /	ALOK BHUBAN KARTIK MP	BASUDEV MISHRA	17649/2024
331	D-WP(C)/54250/2024 WP(C)/ /	BADABAZAR UTHA DOKANI BYABASAYAS MP	SASWATI MOHAPATRA (2)	17650/2024
332	D-WP(C)/54251/2024 WP(C)/ /	SUKANTI NAIK MP	ASHUTOSH MOHANTA	17651/2024
333	D-WP(C)/53942/2024 WP(C)/ /	M/S. ADIILAKSMI CONSTRUCTION PVT LTD MP	CHITRASEN PARIDA	17652/2024
334	D-WP(C)/54265/2024 WP(C)/ /	M/S PIONEER CONSTRUCTION COMPANY, MP	SOURJEET KUMAR ACHARYA	17653/2024
335	D-WP(C)/54266/2024 WP(C)/ /	URDUNA PACS LTD., BARAGARH MP	SHASHI BHUSAN JENA	17654/2024
336	D-WP(C)/54268/2024 WP(C)/ /	SANTOSH KUMAR MISHRA MP	SHASHI BHUSAN JENA	17655/2024
337	D-WP(C)/54269/2024 WP(C)/ /	SHAISTA PRAWEEEN MP	SASWAT KUMAR ACHARYA	17656/2024
338	D-WP(C)/54271/2024 WP(C)/ /	PRAMODA KUMAR NAYAK MP	SHASHI BHUSAN JENA	17657/2024
339	D-WP(C)/54275/2024 WP(C)/ /	ASHOK KUMAR DASH MP	SAUBHAGYA KUMAR SAMAL	17659/2024